

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/39639/2025	MUKESH ORAM VS STATE OF ODISHA	SANJUKTA MUNDA VS	BAREIPALI /195 /2025 () //	AOR20220002621C202500026
2	D-BLAPL/39640/2025	SILU SETH VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /577 /2025 () //	
3	D-BLAPL/39642/2025	DHABALESWAR JENA @ MANTU VS STATE OF ODISHA	RAMAKANTA MISHRA VS	G.R.P.S. (BALANGIR) /39 /2025 () //	
4	D-BLAPL/39643/2025	BHAGAT GOUDA VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /436 /2022 () //	AOD20220004505C202500156
5	D-BLAPL/39648/2025	KRUSHNA CHANDRA PANDEY VS STATE OF ODISHA	BHOJARAJ SETH VS	GAISILET /112 /2024 () //	
6	D-BLAPL/39649/2025	JITENDRA KISHAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /407 /2025 () //	AOR20220000263C202500066
7	D-BLAPL/39651/2025	SANTOSH SETHI @ SIDHU VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	KHURDA MODEL /351 /2023 () //	
8	D-BLAPL/39655/2025	RABI @ HAWA @ SAROJ SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /353 /2025 () //	
9	D-BLAPL/39656/2025	SURAJ KHILO @ KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	SEMILLIGUDA /38 /2025 () //	
10	D-BLAPL/39658/2025	SAHAILENDRA DESHINAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GARBANDHA /7 /2025 () //	
11	D-BLAPL/39660/2025	DAMODAR BEJ VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	SORO /901 /2025 () //	AOR20220001328C202500065

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12	D-BLAPL/39661/2025	PINARUL SK VS STATE OF ODISHA	SK. ZAFARULLA VS	G.R.P.S. /178 /2025 () //	
13	D-BLAPL/39662/2025	SHIBA PRASAD NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
14	D-BLAPL/39664/2025	OMM PRAKASH SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
15	D-BLAPL/39665/2025	LITENDRA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
16	D-BLAPL/39668/2025	BALARAM MONDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
17	D-BLAPL/39673/2025	ASHOK KUMAR BEHERA @ JADU VS STATE OF ODISHA	GOREKHANATH DAS VS	BADAGODA P.S. /591 /2023 () //	
18	D-BLAPL/39674/2025	RAJA @ LITU MUKHI VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	MARKAT NAGAR /184 /2025 () //	
19	D-BLAPL/39676/2025	BIRENDRA KHATUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARPALLI /362 /2025 () //	
20	D-BLAPL/39677/2025	SAHIL MAHAJAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /105 /2025 () //	
21	D-BLAPL/39679/2025	PAPPU KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /177 /2025 () //	
22	D-BLAPL/39680/2025	ANWAR HUSSAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /105 /2025 () //	
23	D-BLAPL/39681/2025	ATTAR SINGH	SUDHANSU SEKHAR DASH	BHUBANESWAR G.R.P.S. /219 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/39682/2025	BADAL SEKH @ BADAL SK	AMLAN SHAKTI PAUL	G.R.P.S. /52 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/39683/2025	GALUA @ JUDHISTIRA BEHERA	PARESH KUMAR MOHANTY	BALANGA /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/39684/2025	RAJKISHORE SAHOO	GOPINATH MISHRA	BANKI /203 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/39692/2025	RAUSHAN KUMAR	SMRUTI RANJAN ROUT	CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/39693/2025	PANKAJ DUBE	DEEPAK KUMAR PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/39699/2025	KULANANDAN GOUDA	UMAKANTA BARIK	KHALLIKOTE /998 /2025	AOR20220001390C202500086
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/39704/2025	LADU @ RITU @ RATIKANTA PALEI	UMAKANTA BARIK	KHALLIKOTE /998 /2025	AOR20220001390C202500085
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/39708/2025	SIBA DAS @ JHADIA	AMULYA RATNA PANDA	SAHADEV KHUNTA /454 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/39714/2025	JAGA BARIHA	JAGABANDHU SAHU	PADAMPUR /341 /2025	AOR20220001487C202500116
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/39715/2025	SILU @ SNEHASIS PANDA	GHANASHYAM DASH	BRAMHA BARADA /212 /2025	AOD20240000821C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/39718/2025	SANATAN @ SANA DAS @ SANATAN DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /454 /2025	
		VS	VS	()	

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35	D-BLAPL/39726/2025	STATE OF ODISHA PRITAM BISWAL VS	SARAT KUMAR JENA VS	// ATTABIRA /371 /2025 ()	
36	D-BLAPL/39728/2025	STATE OF ODISHA MOHAMMAD SAJAD @ RAJA VS	SK. JONED FAIZ VS	// PURI SADAR /578 /2025 ()	
37	D-BLAPL/39730/2025	STATE OF ODISHA DUSMANTA SABAR VS	SATYANARAYAN MISHRA VS	// JAIPATNA /287 /2025 ()	AOR20220001303C202500080
38	D-BLAPL/39733/2025	STATE OF ODISHA CHITRASEN MALLICK VS	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202500033
39	D-BLAPL/39734/2025	STATE OF ODISHA SAMBHU PRASAD MEHER VS	SARAT KUMAR JENA VS	// //0 ()	
40	D-BLAPL/39735/2025	STATE OF ODISHA JAYABHAGABAN SAHU VS	AMLAN SHAKTI PAUL VS	// DEOGARH /425 /2025 ()	
41	D-BLAPL/39736/2025	STATE OF ODISHA PUSPANJALI SAHOO VS	BYOMOKESH SAHOO VS	// GOVINDPUR /67 /2025 ()	
42	D-BLAPL/39740/2025	STATE OF ODISHA CHANDRAMANI BHOI VS	LAMBODOR ACHARI VS	// CHAKAPADA PS /139 /2023 ()	AOR20220001563C202500081
43	D-BLAPL/39741/2025	STATE OF ODISHA SURESH CHANDRA NAYAK VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()	AOD20230001174C202500019
44	D-BLAPL/39744/2025	REPUBLIC OF INDIA (CBI) RAJ MOHAN PRASAD VS	BISHNUBRATA SINGH VS	// S.P.(CID-CRL),CUTTACK /15 /2023 ()	
45	D-BLAPL/39745/2025	STATE OF ODISHA PADMINI PATRA VS	DEBASNAN DAS VS	// PATNA /122 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/39747/2025	RAJENDRA PASWAN VS STATE OF ODISHA	DEBASNAN DAS VS	BARBIL /39 /2025 () //	
47	D-BLAPL/39749/2025	MANOJ BARIK VS STATE OF ODISHA	DEBASNAN DAS VS	AUL /104 /2014 () //	
48	D-BLAPL/39752/2025	HADIBANDHU NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	/ /0 () //	
49	D-BLAPL/39757/2025	RUPDHAR GOUDA @ RUKDHAR VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BORIGUMMA /113 /2025 () //	AOR20220000211C202500071
50	D-BLAPL/39762/2025	SK. MUSTAKIN ALI VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /681 /2025 () //	
51	D-BLAPL/39764/2025	BHIKARI BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEGAON /201 /2025 () //	
52	D-BLAPL/39767/2025	SANGRAM DAS @ SAMIRA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANPUR /20 /2021 () //	
53	D-BLAPL/39768/2025	TITUA SAMAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DHENKANAL SADAR /759 /2025 () //	
54	D-BLAPL/39769/2025	RINKU SAHU @ RABINDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /140 /2025 () //	
55	D-BLAPL/39770/2025	ACHYUTA KUMAR BEHERA @ ACHYUTA KU. BEHERA @ CHITRANABEHERA VS STATE OF ODISHA	ACHYUTANABEHERA VS	RAMBHA (KHALLIKOTE) /757 /2025 () //	
56	D-BLAPL/39771/2025	PINTU BIBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /190 /2025 () //	
57	D-BLAPL/39772/2025	SHAKTISEN BANCHHOR	AMITAV TRIPATHY	GHANTAPADA /138 /2025	

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		STATE OF ODISHA		//	
58	D-BLAPL/39773/2025	DAS SONU	HIMANSHU SEKHAR MISHRA	BADABAZAR /592 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/39778/2025	NAYAN CHAND NAYAK	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/39779/2025	MUKTI RANJAN DANDIA	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/39780/2025	SAJAN NAYAK	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/39784/2025	SUBRATA MALIK @ SAGAR	ARIJEET MISHRA	PATTAMUNDAI MODEL /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/39786/2025	DAMA @ DAMODAR @ DAMODARA ROUT	BHABANI SHANKAR DASPARIDA	BAISINGA /557 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/39788/2025	MANAS NAYAK @ MANAS KUMAR NAYAK	ARIJEET MISHRA	PATTAMUNDAI MODEL /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/39789/2025	DEBASISH BHUYAN	MANAS KUMAR CHAND	MAHILA P.S. BUXIBAZAR /157 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/39791/2025	DAMARA @ KALIA @ SANJAY MALIK @ SANJAY MALIK	ARIJEET MISHRA	PATTAMUNDAI MODEL /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/39793/2025	ASHOK KUMAR NAYAK	ARIJEET MISHRA	MANCHESWAR P.S. /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/39794/2025	ARMAN KHAN @ ZAFAR AHMED KHAN @ ZAFAR ALI AHMED KHAN	ALI AHMED KHAN	BAISINGA /557 /2025	
		VS	VS	()	

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69	D-BLAPL/39796/2025	STATE OF ODISHA BISHNU SAHOO VS	NIRAJ KUMAR SETHI VS	// PARJANG /515 /2025 ()	
70	D-BLAPL/39800/2025	STATE OF ODISHA DIBAKAR BEHERA VS	MANAS KUMAR CHAND VS	// / /0 ()	
71	D-BLAPL/39805/2025	STATE OF ODISHA SISIR GAHIR VS	SOMANATH MITRA VS	// / /0 ()	
72	D-BLAPL/39808/2025	STATE OF ODISHA DAMBARU @ DAMRU DAS VS	SK. ZAFARULLA VS	// BRAJARAJNAGAR /97 /2022 ()	
73	D-BLAPL/39809/2025	STATE OF ODISHA SUNANTA MALLICK VS	NITYANANDA MOHAPATRA VS	// KHAJURIPADA /203 /2025 ()	
74	D-BLAPL/39810/2025	STATE OF ODISHA RAHUL GARADA VS	SK. ZAFARULLA VS	// NARAYANPATNA /30 /2025 ()	
75	D-BLAPL/39811/2025	STATE OF ODISHA PRADEEP NAIK VS	RAJALAXMI BISWAL VS	// // ()	AOD20240000393C202500001
76	D-BLAPL/39814/2025	STATE OF ODISHA PRABHATA KANHAR VS	NITYANANDA MOHAPATRA VS	// KHAJURIPADA /203 /2025 ()	
77	D-BLAPL/39816/2025	STATE OF ODISHA SUBRAT GARADA @ SUBRATA BAPUN GARADA VS	SK. ZAFARULLA VS	// NARAYANPATNA /30 /2025 ()	
78	D-BLAPL/39818/2025	STATE OF ODISHA SUBASH MOHAPATRA VS	SATYA RANJAN MULIA VS	// LALBAG /387 /2025 ()	
79	D-BLAPL/39819/2025	STATE OF ODISHA NANDAN NAIK VS STATE OF ODISHA	SIBARANJAN POLAI VS	// BERHAMPUR TOWN /84 /2025 () //	

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80	D-BLAPL/39822/2025	SIBA PRASAD SAHU ALIAS SIBA SANKAR SAHU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// () //	AOD20240000603C202500047
81	D-BLAPL/39825/2025	MD. SAGIR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /194 /2022 () //	
82	D-BLAPL/39826/2025	T.RAJA ACHARY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /541 /2025 () //	
83	D-BLAPL/39831/2025	KALIA @ SAROJ PAIK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	K.NUAGOAN /95 /2025 () //	
84	D-BLAPL/39834/2025	AZMIR SEKH @ NAKBOR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /10 /2024 () //	
85	D-BLAPL/39838/2025	BRAHMANANDA KHANDAI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BOLAGARH P.S. /263 /2025 () //	
86	D-BLAPL/39841/2025	M.HARISHANKAR VS STATE OF ODISHA	KABIRAJ PRADHAN VS	JATNI P.S. /476 /2025 () //	
87	D-BLAPL/39844/2025	SUMAN VS STATE OF ODISHA	RAJ KUMAR ROUT VS	KHURDA ROAD G.R.P.S. /146 /2025 () //	
88	D-BLAPL/39848/2025	GANESH KUMAR KHANDAL VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BOLAGARH P.S. /263 /2025 () //	
89	D-BLAPL/39850/2025	SARAT KUMAR DEY @ SARAT KU. DEY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /120 /2023 () //	
90	D-BLAPL/39852/2025	NARAYANA SWAIN @ NARAYAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	G.R.P.S.,BERHAMPUR /147 /2025 () //	
91	D-CMAPL/53483/2025	CHAKRADHAR DAS	ADV.	//	

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		VS	VS	()	
92	D-CMAPL/53689/2025	PRAFULLA KUMAR PATTANAİK RAJESH BEHERA	ADV.	//	
		VS	VS	()	
93	D-CMP/53362/2025 CMP/2066/2025	BIJAYALAXMI DAS RAMESH CHANDRA GANDHI	TUSHAR KUMAR MISHRA	//	
		VS	VS	()	
94	D-CMP/53364/2025 CMP/2069/2025	PRIYANKA KOTECHEA RAMESH CHANDRA GANDHI	TUSHAR KUMAR MISHRA	//	
		VS	VS	()	
95	D-CMP/53381/2025	PRIYANKA KOTECHEA JAGANNATH SAHU	TUSHAR KUMAR MISHRA	//	
		VS	VS	()	
96	D-CMP/53432/2025	P.DURGA PRASAD DESIBEHERA JAYANTI BALA SAHOO	BIRAJA PRASAD TRIPATHY	//	
		VS	VS	()	
97	D-CMP/53488/2025	CHAKRADHAR KAR HEMANTA KUMAR PANDA	BIBHU PRASAD DAS	//	
		VS	VS	()	
98	D-CMP/53624/2025	PRAVAT NALINI PANDA HARADHAN NAYAK	MAHESWAR MOHANTY	//	
		VS	VS	()	
99	D-CMP/53647/2025	PRASANT KUMAR NAYAK PUSPALATA MISHRA	PRASANNA KUMAR RATH	//	
		VS	VS	()	
100	D-CMP/53658/2025	SWARNALATA PANDA CHANDRAMANI MOHANTY	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
101	D-CMP/53662/2025	BASANTA KUMAR BARIK HARI SAHOO	SAMBEET PATTANAYAK	//	AOR20220001591C202500050
		VS	VS	()	
102	D-CONTC/53367/2025	BIAJAYA KUMAR MAHALİK ANASUYA PATTANAİK	DHANESWAR BARIK	//	AOD20250000498C202500059
		VS	VS	()	

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103	D-CONTC/53369/2025	DR. N.THURUMALLA NAIK, IAS ASHISH KUMAR DASH VS	ADV. VS	// // 0	
104	D-CONTC/53372/2025	SATYABRATA SAHU, IAS PRAMOD KUMAR SAHOO VS	ADV. VS	// // 0	
105	D-CONTC/53380/2025	USHA PADHEE, IAS PRAKASH CHANDRA RATH VS	ADV. VS	// // 0	
106	D-CONTC/53393/2025	K.V.BHASKAR RAO, OFS MUKUNDA CHANDRA MAHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
107	D-CONTC/53403/2025	AURABIND AGRAWAL, IAS SUGYANI PRABHA PANIGRAHI VS	SATYAJIT MUKHERJEE VS	// // 0	
108	D-CONTC/53404/2025	SUBRATA DAS SHIBA PRASAD BISWAL VS	ADV. VS	// // 0	
109	D-CONTC/53416/2025	SANJAY KUMAR SINGH, SEC. TO GOVT. IN THE WORKS DEPT., BBSR MANORANJAN MAHASUAR VS	MANAS PATI VS	// // 0	AOR20220001535C202500271
110	D-CONTC/53420/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT. SURYAKANTA MOHANTY VS	ADV. VS	// // 0	
111	D-CONTC/53479/2025	USHA PADHEE, IAS DIPAK KUMAR RAJ VS	ADV. VS	// // 0	
112	D-CONTC/53484/2025	USHA PADHEE, IAS BIBHUTI BHUSAN DAS VS	ADV. VS	// // 0	
113	D-CONTC/53485/2025	USHA PADHEE, IAS JAGANNATH PATRA VS	ADV. VS	// // 0	
		USHA PADHEE, IAS		//	

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114	D-CONTC/53489/2025	JAGABANDHU PANIGRAHI VS	ADV VS	// ()	AOR20220001207C202500128
115	D-CONTC/53492/2025	RABINARAYAN SAHOO, OAS, ADDITIONAL DISTRICT MAGISTRATE AND LICENSING AUTHORITY, BHADRAK JAGANNATH BARIK VS	DIBYAJYOTI NAYAK VS	// ()	
116	D-CONTC/53516/2025	ANU GARG, IAS BEDA PRAKASH PANI VS	ADV. VS	// ()	
117	D-CONTC/53524/2025	ARVIND SINGH, C.E.O, TPCODL, BBSR PRASANTA KUMAR CHHOTARAY VS	ADV. VS	// ()	
118	D-CONTC/53526/2025	ARVIND SINGH, C.E.O, TPCODL, BBSR SAMIRA PRASAD KANDI VS	ADV. VS	// ()	
119	D-CONTC/53531/2025	ARVIND SINGH, C.E.O, TPCODL, BBSR SUBODHA KUMAR ROUSTRAY VS	ADV. VS	// ()	
120	D-CONTC/53535/2025	ARVIND SINGH, C.E.O, TPCODL, BBSR SUSHANT KUMAR SRICHANDAN VS	ADV. VS	// ()	
121	D-CONTC/53538/2025	ARVIND SINGH, C.E.O, TPCODL, BBSR RANJAN KUMAR SAHOO VS	ADV. VS	// ()	
122	D-CONTC/53541/2025	ARVIND SINGH, C.E.O, TPCODL, BBSR UMA SHANKAR MOHAPATRA VS	ADV. VS	// ()	
123	D-CONTC/53545/2025	ARVIND SINGH, C.E.O, TPCODL, BBSR ARUN KUMAR ROUT VS	ADV. VS	// ()	
124	D-CONTC/53555/2025	ARVIND SINGH, C.E.O, TPCODL, BBSR E.MEERABAI PATRO VS	ADV. VS	// ()	
125	D-CONTC/53559/2025	MS. ASWATHI S, COMMISSIONER -CUM- SECRETARY , HEALTH AND F.W.DEPARTMENT, BBSR BABITA MOHANTY	SADASIVA PATRA (1)	//	AOD20230000737C202500118

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		VS	VS	0	
126	D-CONTC/53563/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SARASWATI BHOI	ADV	//	AOD20220001998C202500074
		VS	VS	0	
127	D-CONTC/53569/2025	BANABIHARI HARPAL, BDO,TUMUDIBANDHA MATHURANANDA ROUT	ADV.	//	
		VS	VS	0	
128	D-CONTC/53576/2025	DEORANJAN KUMAR SINGH, IAS S RASHMITA PATRO	ADV.	//	
		VS	VS	0	
129	D-CONTC/53580/2025	PRITIPARNA MISHRA, OAS PRASANNA KUMAR MOHARANA	ADV.	//	
		VS	VS	0	
130	D-CONTC/53583/2025	ARAVIND AGRAWAL, IAS BAGMI SAMAL	ADV	//	
		VS	VS	0	
131	D-CONTC/53590/2025	ARAVIND AGRAWAL, IAS SOMANATH BEHERA	SISIR DAS	//	
		VS	VS	0	
132	D-CONTC/53598/2025	SATYABRATA SAHU, IAS SUDHAKAR BEHERA	ADV.	//	
		VS	VS	0	
133	D-CONTC/53602/2025	ANU GARG, IAS BHRAMARBAR SAMAL	ADV.	//	
		VS	VS	0	
134	D-CONTC/53609/2025	ANU GARG, IAS SOUDAMINI NANDA	ADV	//	
		VS	VS	0	
135	D-CONTC/53614/2025	CHANDRA SEKHAR PADHI, ENGINEER IN BCHIEF, WATER RESOURCES DEPARTMENT, ODISHA PAHALI PRADHAN	ADV.	//	
		VS	VS	0	
136	D-CONTC/53622/2025	ANU GARG, IAS AMULYA KUMAR PRADHAN	ADV.	//	
		VS	VS	0	

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137	D-CONTC/53627/2025	DR .N.THIRUMALA NAIK, IAS UDAYANATH MALLA VS	ADV. VS	// // 0	
138	D-CONTC/53629/2025	DR .N.THIRUMALA NAIK, IAS MANOJA KUMAR PATTANAIAK VS	ADV. VS	// // 0	
139	D-CONTC/53633/2025	DR .N.THIRUMALA NAIK, IAS AKULA BISHOYI VS	ADV. VS	// // 0	
140	D-CONTC/53639/2025	DR .N.THIRUMALA NAIK, IAS KRISHNA CH.PRADHAN VS	ADV. VS	// // 0	
141	D-CONTC/53642/2025	DR .N.THIRUMALA NAIK, IAS SUNIL KUMAR SATAPATHY VS	ADV. VS	// // 0	
142	D-CONTC/53646/2025	DR .N.THIRUMALA NAIK, IAS JANANI MEHER VS	AGNIHOTRA SAHU VS	// // 0	
143	D-CONTC/53653/2025	SONALI PATTNAIK, TAHASILDAR, BARGARH CHANDRA SEKHAR DAS VS	Asutosh Rout VS	// // 0	AOD20230000737C202500120
144	D-CONTC/53654/2025	KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION PRAKASH CHANDRA MOHANTY VS	Asutosh Rout VS	// // 0	AOD20230000737C202500121
145	D-CONTC/53656/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY TRINATH SUNDARAY VS	ADV. VS	// // 0	
146	D-CONTC/53666/2025	ANU GARG, IAS INDUMATI RATH VS	ADV. VS	// // 0	
147	D-CONTC/53674/2025	SHALINI PANDIT, IAS DEBJANI MOHANTY VS	ADV. VS	// // 0	
		SHALINI PANDIT, IAS		//	

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148	D-CONTC/53679/2025	MAHESWAR SETHI VS ARAVIND AGRAWAL , IAS	ADV. VS	// ()	
149	D-CONTC/53685/2025	NAMITA DASH VS ARAVIND AGRAWAL, IAS	SUKANTA KUMAR MISHRA VS	// ()	
150	D-CONTC/53695/2025	JHULANABALA RATHA VS SHALINI PANDIT, IAS	ADV. VS	// ()	
151	D-CONTC/53700/2025	MANDAKINI PARHI VS SHALINI PANDIT, IAS	ADV. VS	// ()	
152	D-CONTC/53703/2025	JAMBESWAR NAYAK VS DEBASISH NAYAK, OAS	ADV. VS	// ()	
153	D-CRLA/39785/2025	BULU JENA @ SARAT VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /267 /2022 ()	AOR20230000820C202500042
154	D-CRLA/39827/2025	SURENDRA VS UNION OF INDIA (NCB)	RAMESH CHANDRA MAHARANA VS	NCB BHUBANESWAR /6 /2021 ()	
155	D-CRLA/39839/2025	SURAJ PAL VS UNION OF INDIA (NCB)	RAMESH CHANDRA MAHARANA VS	NCB BHUBANESWAR /6 /2021 ()	
156	D-CRLA/39840/2025	MANASI SAHOO VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /10 /2019 ()	
157	D-CRLMA/39646/2025 CRLMA/184/2025	LALIT BEHERA VS STATE OF ODISHA	ADV. VS	BADAMPAHAD /130 /2025 ()	
158	D-CRLMA/39688/2025	DR. KRUSHNA CHANDRA BAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	NAYAPALLI P.S. /66 /2015 ()	
159	D-CRLMA/39696/2025	RITESH NATH	ADV.	DHARMASALA /701 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMA/39727/2025	SAI PRATIK DAS	RAKESH BEHERA	LINGARAJ P.S. /222 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/39644/2025	MADHU PANGI @ NANU	SARBESWAR SAHOO	JEYPORE SADAR /145 /2020	AOD20220004505C202500157
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/39650/2025	BINAYA KUMAR@RAY@YADAV	SUCHIT KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/39652/2025	DEBASISH MALLIK	AMIT KUMAR SAHU	AUL /269 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/39653/2025	SAGAR SAHOO	PRIYA RANJAN SINGH	JARAPADA /437 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/39657/2025	NIKU GURU @ DEBASIS GURU	SEJAL NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/39670/2025	BABULA PATTANAIAK @ KRUSHNA CHANDRA PATTANAYAK	GOPINATH MISHRA	SECTOR-3 /28 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/39694/2025	PAPU @ DHIRENDRANATH BARAL	JNYANANANDA PANDA	GOP /42 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/39700/2025	BANAMALI JENA	PRAHALLAD MAHALI	MARSHAGHAI /97 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/39701/2025	BIBHUTI MALIK @ BIBHUTI BHUSAN MALIK	ARIJEET MISHRA	RAJNAGAR /372 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/39706/2025	BHAGYARATHI @ BHAGIRATHI CHINNARA	PRASANTA KUMAR NANDA	/ /0	
		VS	VS	()	

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171	D-CRLMC/39707/2025	GADADHAR DAS RAHUL KUMAR ROUTH@BABLU@RAHUL RAOUS VS STATE OF ODISHA	SRINANTA KUMAR SAMANTARAY VS	// TANGI /403 /2025 ()	
172	D-CRLMC/39711/2025	BHASKAR BADANAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// MACHHKUND /15 /2025 ()	
173	D-CRLMC/39729/2025	KANHEI BADI VS STATE OF ODISHA	BIKASH KARNA VS	// BAUNISUNI /44 /2025 ()	
174	D-CRLMC/39732/2025	DEBRAJ@DEBARAJ BADI VS STATE OF ODISHA	AZAD KESHORI DASH VS	// BAUNISUNI /44 /2025 ()	
175	D-CRLMC/39737/2025	MAHENDRA PATRA VS STATE OF ODISHA	BIKASH KARNA VS	// BAUNISUNI /12 /2025 ()	
176	D-CRLMC/39748/2025	JUDHISTIRA BADI VS STATE OF ODISHA	AZAD KESHORI DASH VS	// BAUNISUNI /44 /2025 ()	
177	D-CRLMC/39750/2025	DEEPAK BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// BALANGA /64 /2025 ()	
178	D-CRLMC/39751/2025	DEBASIS ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	// NIALI /380 /2025 ()	
179	D-CRLMC/39760/2025	ANANT BAGARTI VS STATE OF ODISHA	AZAD KESHORI DASH VS	// KANTAMAL /76 /2025 ()	
180	D-CRLMC/39781/2025	NAGEN BINAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PARJANG /93 /2016 ()	
181	D-CRLMC/39783/2025	M/S. HINDUSTAN ORE AND MINING(P) LTD.,KEONJHAR VS UNION OF INDIA	HIMMAPIKA MISHRA VS	// / 0 ()	

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182	D-CRLMC/39790/2025	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	BIDYADHAR MANSING VS	JATNI P.S. /399 /2025 () //	
183	D-CRLMC/39792/2025	FARAZ KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PURIGHAT /126 /2015 () //	
184	D-CRLMC/39799/2025	MAHENDRA MALLIK VS STATE OF ODISHA	AZAD KESHORI DASH VS	BOUDH /35 /2023 () //	
185	D-CRLMC/39801/2025	RAJAT KUMAR PRUSTY VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MAHILA P.S.(BBSR) /376 /2025 () //	
186	D-CRLMC/39806/2025	NIRANJAN SAHOO VS MANOJ KUMAR PARIDA	SAMBEET PATTANAYAK VS	// () //	AOR20220001591C202500051
187	D-CRLMC/39817/2025	RAMESH CHANDRA SAHU VS STATE OF ODISHA	Subham Sharma VS	// () //	AOD20220003503C202500021
188	D-CRLMC/39824/2025	SHABANA PERWIN VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	Bamapada (Industrial Area) /79 /2012 () //	
189	D-CRLMC/39842/2025	SHABANA PERWIN VS STATE OF ODISHA	SAMIR KUMAR MISHRA (SR. ADV.) VS	Bamapada (Industrial Area) /79 /2012 () //	
190	D-CRLMC/39846/2025	GANGADHAR MANIA @ GANGA MANIA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /84 /2023 () //	
191	D-CRLMP/39663/2025	HARISH CHANDRA PALLAI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// () //	AOR20250001113C202500004
192	D-CRLMP/39666/2025	AMULYA CHARAN DHUPAL VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// () //	AOR20250001113C202500005
193	D-CRLMP/39703/2025	ASHOK AGARWAL @ KUMAR	SAUMYA RANJAN PRADHAN	//	AOD20240000490C202500027

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/39705/2025	BRAMHANANDA NAYAK	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202500051
		VS	VS	()	
		JHLI SWAIN		//	
195	D-CRLMP/39712/2025	SURYAMANI TRIPATHY	PRIYA RANJAN SINGH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/39717/2025	PRAJWAL TEWARI	BASUDEV PUJARI	//0	
		VS	VS	()	
		DEPUTY COMMNR. OF POLICE, CUTTACK		//	
197	D-CRLMP/39828/2025	ANTARAM PRADHAN	Dilip Kumar Sahu	//	AOR20220001727C202500130
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMP/39843/2025	MOJAMIL AHMED KHAN	RAMESH CHANDRA MAHARANA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLREV/39689/2025	SHRABANI PRIYADARSHINI MALLA @ BEURA	SAMVIT MOHANTY	//0	
		VS	VS	()	
		PRAVANJAN BEURA		//	
200	D-CRLREV/39723/2025	CHANDRAMANI DEO	DHIRENDRA KUMAR MOHAPATRA	DHARUADIHI /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLREV/39759/2025	NARAYAN SUBUDHI	SUSHANTA HARICHANDAN	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLREV/39775/2025	BAPI DIGAL	RAMAKANTA PRADHAN	JASHIPUR /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLREV/39813/2025	DUKHU PUTEL	BISWAJIT NAYAK	SONEPUR /35 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRP/53578/2025	KAMAL KISHORE AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	()	

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205	D-CRP/53587/2025	MALATI SARAF PANKAJINI PATRA VS	AMIT PRASAD BOSE VS	// // 0	
206	D-FAO/53457/2025	ATASI KUMARI SWAIN D.M., M/S. ORIENTAL INSURANCE CO. LTD., ANGUL VS	PRAMOD KUMAR TRIPATHY VS	// // 0	
207	D-FAO/53468/2025	MAHESWAR SINGH KUSUMA CHHATOI VS	SUVEN KUMAR PANI VS	// // 0	
208	D-FAO/53655/2025	UNION OF INDIA EXECUTIVE ENGINEER CUM MANAGER, TPCODL, VS	HEMANT KUMAR MAHARANA VS	// // 0	
209	D-GUAP/53664/2025	RUKAMANI PRADHAN CHHABI NAIK VS	PRAVASH CHANDRA JENA VS	// // 0	
210	D-MACA/53374/2025	MANAS KUMAR NAIK B.M., ORIENTAL INSURANCE CO. LTD.,KHURDA VS	PRASANTA KUMAR MAHALI VS	// // 0	
211	D-MACA/53386/2025	MAMITA SETHI LIPSA RANI PATRA VS	PRADEEP KUMAR MISHRA VS	// // 0	
212	D-MACA/53391/2025	KARIMSETTI PRAVEEN KUMAR KEDARNATH PRADHAN VS	PRADEEP KUMAR MISHRA VS	// // 0	
213	D-MACA/53454/2025	KHIRA@KHIROD BIHARI SAHU D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK VS	RAMANI RANJAN MOHANTY VS	// // 0	
214	D-MACA/53486/2025	REBATI BARIK UNITED INDIA INSURANCE CO. LTD., CUTTACK VS	SOMNATH ROY VS	// // 0	
215	D-MATA/53418/2025	CHHANAKI KIRSANI ASARPI SAHU VS	AKSHAYA KUMAR MOHAPATRA VS	// // 0	
		MANORANJAN @ KODANDADHARA SAHU		//	

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216	D-MATA/53552/2025	BIDHU PRASAD TRIPATHY VS ANNAPURNA MISHRA	PRADEEP KUMAR PANDA VS	// ()	
217	D-MATA/53558/2025	MAMATA JAGADALA @ MAHANANDA VS SUDARSHAN MAHANANDA	BIBHUTI BHUSHAN KUMBHAR VS	// ()	AOR20230001126C202500010
218	D-MATA/53584/2025	PRIYADARSHINI PUROHIT VS SANKATMOCHAN NAYAK	ANWAR HUSSEN VS	// ()	
219	D-MATA/53675/2025	DEBASISH NAYAK VS INDIRA PRIYADARSHINEE	PRAVASH CHANDRA JENA VS	// ()	
220	D-RPFAM/53495/2025	ACHYUTA BEHERA VS SAUDAMINI BEHERA	BIPIN KUMAR NAYAK VS	// ()	
221	D-RPFAM/53520/2025	SNEHALATA PATI VS RAMESH PATI	DIPTI DHALL VS	// ()	
222	D-RSA/53443/2025	THE CHIEF EXECUTIVE OFFICER, TR NORTHERN ODISHA STATE VS MAYARANI KAR	PRASANT KUMAR KAITAPATI VS	// ()	
223	D-RSA/53447/2025	THE CHIEF EXECUTIVE OFFICER, TR NORTHERN ODISHA STATE VS KANAKALATA PARIDA	PRASANT KUMAR KAITAPATI VS	// ()	
224	D-RSA/53553/2025	GURUBARI BEHERA VS MAKURU BEHERA	TUSAR KUMAR MISHRA VS	// ()	
225	D-RSA/53692/2025	LILI PRADHAN @ SAHU VS SAROJ KUMAR DASH	SOURAV SUMAN BHUYAN VS	// ()	
226	D-RVWPET/53459/2025	MANAS RANJAN DAS VS UNION OF INDIA	NIROD KUMAR SAHOO VS	// ()	
227	D-RVWPET/53657/2025	UNION OF INDIA	SATYA NARAYAN PATTANAIAK	//	AOD20250000033C202500001

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		VS	VS	()	
228	D-RVWPET/53698/2025	PANKAJ KUMAR ROUL UNION OF INDIA	ABHISHEK MOHANTY(C.G.C)	//	
		VS	VS	()	
229	D-RVWPET/53704/2025	NABANITA DAS UNION OF INDIA	Bhabani Shankar Rayaguru	//	AOR20220001745C202500002
		VS	VS	()	
230	D-TRP(C)/53378/2025	KIOCL LIMITED TEJASWINI MOHANTY	BIBEKANANDA MAHAPATRA	//	
		VS	VS	()	
231	D-TRP(C)/53551/2025	SIDHARTHA MOHANTY JINIA SETHI	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
232	D-TRPCRL/39671/2025	PRADEEP KUMAR SETHI SK TAYUB ALI	MANMEET SINGH ARORA	NEMALO /200 /2023	
		VS	VS	()	
233	D-TRPCRL/39687/2025 TRPCRL/116/2025	STATE OF ODISHA PRINCE GUPTA	SAMVIT MOHANTY	CHANDRASEKHARPUR /429 /2025	
		VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001194/2025	
234	D-WA/53358/2025	TAHASILDAR, BHUBANESWAR	AJODHYA RANJAN DASH,A.G.A	//	LOD20240000194C202500508
		VS	VS	()	
235	D-WA/53360/2025	KUNI @ KUNILATA JENA TAHASILDAR, BHUBANESWAR	AJODHYA RANJAN DASH,A.G.A	//	LOD20240000200C202500513
		VS	VS	()	
236	D-WA/53366/2025 WA/1962/2025	JYOTIRMAYEE SAHU MAHESWAR JENA	PRATIK NAYAK	//	
		VS	VS	()	
237	D-WA/53392/2025	MADHUSUDAN DALAI STATE OF ODISHA	SANJAY RATH,A.G.A	//	LOD20240000200C202500514
		VS	VS	()	
238	D-WA/53394/2025	HRUDANANDA NATHI STATE OF ODISHA	SANJAY RATH,A.G.A	//	LOD20240000172C202500503
		VS	VS	()	

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239	D-WA/53396/2025	SANTOSH KUMAR ROUT STATE OF ODISHA VS PANKAJ LOCHAN SAHOO	SANJAY RATH,A.G.A VS	// // ()	LOD20240000194C202500509
240	D-WA/53412/2025	STATE OF ODISHA VS PITABASH GOCHHAYAT	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500515
241	D-WA/53438/2025	STATE OF ODISHA VS LAXMIDHAR PATTANAYAK	SANJIB SWAIN,A.G.A VS	// // ()	LOD20240000194C202500510
242	D-WA/53439/2025	STATE OF ODISHA VS KAILASH CHANDRA NAYAK	SUMAN PATTANAYAK,A.G.A VS	// // ()	LOD20240000172C202500504
243	D-WA/53440/2025	STATE OF ODISHA VS NRUSINGHA CHARAN PRADHAN	ARABINDA TRIPATHY,A.G.A VS	// // ()	LOD20240000172C202500505
244	D-WA/53442/2025	STATE OF ODISHA VS BAURIBANDHU JENA	GAYATRI PATRA,A.S.C VS	// // ()	LOD20240000200C202500516
245	D-WA/53444/2025	STATE OF ODISHA VS TARA PRASAD SAMANTARAY	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500511
246	D-WA/53450/2025	KESARI PRASAD BHAINSA VS STATE OF ORISSA	ADV. VS	// // ()	
247	D-WA/53556/2025	MAA CHANDI WOMEN SELF HELP GROUP VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500185
248	D-WA/53565/2025	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS SATYABADI CHAULIA	STATE OF ODISHA VS	// // ()	LOD20240000172C202500506
249	D-WA/53567/2025	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS SUNANDAMAYEE MISHRA	STATE OF ODISHA VS	// // ()	LOD20240000200C202500517

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250	D-WA/53652/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS RASHMITA MOHAPATRA	ANUSUJE CHENNADEPT VS RASHMITA MOHAPATRA	// 0 //	LOD20240000194C202500512
251	D-WP(C)/53352/2025 WP(C)/36827/2025	LANU WANBOY AIMOL VS UNION OF INDIA	BISWABIHARI MOHANTY VS UNION OF INDIA	// 0 //	
252	D-WP(C)/53353/2025 WP(C)/36793/2025	SABITA DASH VS STATE OF ORISSA	SITANSU MOHAN SINGH VS STATE OF ORISSA	// 0 //	
253	D-WP(C)/53354/2025	LALITA BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/53355/2025	JAGABANDHU SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/53356/2025	URMILA ROUT VS STATE OF ODISHA	GOPINATH MISHRA VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/53357/2025 WP(C)/36745/2025	MD. ASLAM KHAN VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/53359/2025	SATYANARAYAN AGRAWAL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/53361/2025 WP(C)/36824/2025	MAA DURGA WOMEN SELF HELP GROUP, KONAGA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/53363/2025 WP(C)/36828/2025	GUDI THAKURANI WOMEN SELF HELP GROUP, CHAMARA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/53365/2025 WP(C)/36803/2025	MAA DURGA WOMEN SELF HELP GROUP, MALDA, VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/53368/2025	RASMI RANJAN BARISAL	KAMALAKANTA NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/53370/2025	SAYED MOHAMMAD ALI	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/53371/2025	BIDYADHAR BEHERA	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
264	D-WP(C)/53373/2025	PANCHANAN MAHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/53375/2025	PUSPANJALI BAGARTY	RABI NARAYAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/53376/2025	K.JAYA KRISHNA	PRATAP CHANDRA MISHRA	//	
		VS	VS	0	
		THE CENTRAL UNIVERSITY OF ODISHA, KORAPUT		//	
267	D-WP(C)/53377/2025	GIRISH KUMAR BEHERA	RABI NARAYAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/53379/2025	ADITYA PANDA	RABI NARAYAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/53382/2025	IIFL FINANCE LIMITED, BHUBANESWAR	SIDHANT DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/53383/2025	INDUBHUSAN PADHAN	RABI NARAYAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/53384/2025	JUJHARU SENAPATI	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500096
		VS	VS	0	
		COMMISSIONER OF STATE TAX, COMMISSIONERATE OF CT AND GST		//	
272	D-WP(C)/53385/2025	DIBYAJYOTI DAS	ANJAN KUMAR BISWAL	//	AOR20220001328C202500066
	WP(C)/36790/2025	VS	VS	0	

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273	D-WP(C)/53387/2025	STATE OF ODISHA ANUPAMA MISHRA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
274	D-WP(C)/53388/2025	STATE OF ODISHA TANUJA KUMAR JENA VS	ANUP KUMAR MOHAPATRA VS	// // 0	
275	D-WP(C)/53389/2025	STATE OF ODISHA RAMA CHANDRA SAHOO VS	KHIROD CHANDRA MAJHI VS	// // 0	
276	D-WP(C)/53390/2025	STATE OF ODISHA SOUMYA RANJAN SAMAL VS	KHIROD CHANDRA MAJHI VS	// // 0	
277	D-WP(C)/53395/2025	STATE OF ODISHA SURENDRA BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
278	D-WP(C)/53397/2025	STATE OF ODISHA GHASIRAM SOREN VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
279	D-WP(C)/53398/2025	STATE OF ODISHA DILLIP KUMAR SAMAL VS	TRILOCHAN RATH VS	// // 0	
280	D-WP(C)/53399/2025	UNION OF INDIA KALESWAR CHINDA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
281	D-WP(C)/53400/2025 WP(C)/36805/2025	STATE OF ODISHA SAMIR KUMAR SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0	
282	D-WP(C)/53401/2025	STATE OF ODISHA ASHOK KUMAR PANDA VS	ASMIYA RANJAN MAJHI VS	// // 0	
283	D-WP(C)/53402/2025	REGIONAL TRANSPORT OFFICER, PHULBANI KHUSIRAM ROUT@GOUD VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/53405/2025	CHANDAN KUMAR ROUL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //	
285	D-WP(C)/53406/2025	MOHAMAD @ MOHAMMED LATIF VS ADDL. COMNR, LAND RECORDS AND SETTLEMENT, CUTTACK- I	SAROJ KUMAR DASH VS	// 0 //	
286	D-WP(C)/53407/2025	DIPTILAXMI SAHU VS REGIONAL TRANSPORT OFFICER, PHULBANI, KANDHAMAL	ASMIYA RANJAN MAJHI VS	// 0 //	
287	D-WP(C)/53408/2025	HI-TECH MEDICAL COLLEGE AND HOSPITAL, KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
288	D-WP(C)/53409/2025	HI-TECH MEDICAL COLLGE AND HOSPITAL, PANDASIBBI VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
289	D-WP(C)/53410/2025	KALESWAR CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
290	D-WP(C)/53411/2025	ANIL KUMAR PAN VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
291	D-WP(C)/53413/2025	DURYODHAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
292	D-WP(C)/53414/2025	HI-TECH MEDICAL COLLEGE AND HOSPITAL, PANDASIBBI VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
293	D-WP(C)/53415/2025 WP(C)/36770/2025	JYOTSNA BAGH VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //	
294	D-WP(C)/53417/2025	LALIT KUMAR MAHAPATRA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
295	D-WP(C)/53419/2025	SIDHESWAR RANA	AKSHAYA KUMAR MOHAPATRA	//	

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		VS	VS	()	
296	D-WP(C)/53421/2025	DILLIP KANDHA @ CHERKHIA SANJUKTA KUMARI PANI	ASHOK KUMAR MOHANTY	//	
		VS	VS	()	
297	D-WP(C)/53422/2025	UNION OF INDIA ASHOK DASH	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
298	D-WP(C)/53423/2025 WP(C)/36806/2025	CHIEF ENGINEER, TPNODL, BBSR CHITALEKHA MOHANTY	SPANDAN SRICHANDAN	//	
		VS	VS	()	
299	D-WP(C)/53424/2025	STATE OF ODISHA MANAS MALIK	SIDDHANT SARANGI	//	AOD20250000975C202500053
		VS	VS	()	
300	D-WP(C)/53425/2025	STATE OF ODISHA PADMANAV PRADHAN	SANJAY KUMAR PATRA	//	
		VS	VS	()	
301	D-WP(C)/53426/2025	STATE OF ODISHA BIJAY KUMAR BEHERA	HARMOHAN DHAL	//	
		VS	VS	()	
302	D-WP(C)/53427/2025	PROJECT DIRECTOR NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR AMRITA V. NATH	ARUN KUMAR MISHRA	//	
		VS	VS	()	
303	D-WP(C)/53428/2025	CHIEF MANAGER, STATE BANK OF INDIA, MANGALABAG BRANCH, CUTTACK NIROJA NAYAK	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
304	D-WP(C)/53429/2025	STATE OF ODISHA GANGES GARDENS REALTORS PVT.LTD.BBSR	RAMDAS ACHARY	//	
		VS	VS	()	
305	D-WP(C)/53430/2025	STATE OF ODISHA NARAYAN MISHRA	KOUSIK ANANDA GURU	//	
		VS	VS	()	
306	D-WP(C)/53431/2025	STATE OF ODISHA ALOK KUMAR GHADEI	MANOJ KUMAR NAYAK	//	AOR20230001273C202500030
		VS	VS	()	

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307	D-WP(C)/53433/2025	STATE OF ODISHA BINODINI MOHANTY VS	BIBHU PRASAD DAS VS	// // 0	
308	D-WP(C)/53434/2025	ICICI BANK LIMITED, NAYAPALLI BRANCH, BBSR M/S. KALINGA ELECTRICALS, KHURDA VS	DEBENDRA NARAYAN PATTANAIK VS	// // 0	
309	D-WP(C)/53435/2025 WP(C)/36768/2025	THE GENERAL MANAGER, (ECR), RAIL SADAN, BBSR NALINI PRAVA DEVI @ NALINI PRAVA KARAN VS	AMIT PATTNAIK VS	// // 0	
310	D-WP(C)/53436/2025	STATE OF ODISHA. PRADEEP KUMAR JENA VS	DILLIP KUMAR MOHANTY VS	// // 0	
311	D-WP(C)/53437/2025	STATE OF ORISSA ANIL KUMAR SAHOO VS	TAPAN KUMAR BISWAL VS	// // 0	
312	D-WP(C)/53441/2025	STATE OF ODISHA DEBENDRANATH SWAIN VS	TAPAN KUMAR BISWAL VS	// // 0	
313	D-WP(C)/53445/2025	STATE OF ODISHA NARENDRA KHORA VS	SIBA PRASAD SWAIN VS	// // 0	
314	D-WP(C)/53446/2025 WP(C)/36837/2025	STATE OF ODISHA DEBASIS BHATTAMISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0	
315	D-WP(C)/53448/2025	STATE OF ODISHA M/S NKB AND ASSOCIATES, BBSR VS	RAMESH CHANDRA JENA VS	// // 0	
316	D-WP(C)/53449/2025	THE COMMISSIONER (APPEALS) GST CENTRAL EXCISE AND CUSTOMS, BBSR M/S.SUDHA BOREWELL, JHARSHUGUDA VS	RAMESH CHANDRA JENA VS	// // 0	
317	D-WP(C)/53451/2025	THE COMMISSIONER GST, CENTRAL EXCISE AND CUSTOMS, BBSR JITENDRA KUMAR GOCHHI VS	SAGARIKA SAHOO VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/53452/2025	SANJUKTA NANDA VS VICE CHANCELLOR, RAVENSHAW UNIVERSITY, CUTTACK	SAPAN KUMAR PAL VS	// 0 //	
319	D-WP(C)/53453/2025	SIBALAXMI SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
320	D-WP(C)/53455/2025	DINESH KUMAR MEHER VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
321	D-WP(C)/53456/2025	PRANAKRUSHNA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
322	D-WP(C)/53458/2025	PURNA CHANDRA PATRA VS NATIONAL HIGHWAYS AUTHORITY OF INDIA	PANCHANAN PANIGRAHI VS	// 0 //	AOD2025000009C202500058
323	D-WP(C)/53460/2025	ASWINI KUMAR NAG VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
324	D-WP(C)/53461/2025	M/S KAYPEE ENTERPRISES, KEONJHAR VS STATE OF ODISHA	SHISHIR ROUTRAY VS	// 0 //	
325	D-WP(C)/53462/2025	NIRANJAN KUMAR PANDA VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //	
326	D-WP(C)/53463/2025	RABINARAYAN NAYAK VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //	
327	D-WP(C)/53464/2025	PRASANNA KUMAR MAHALA VS THE COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR	SAROJ KUMAR PADHI VS	// 0 //	
328	D-WP(C)/53465/2025	PRAMODINI JHANKAR VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
329	D-WP(C)/53466/2025	PRADEEP KUMAR MOHANTY	DILLIP KUMAR MOHANTY	//	

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		VS	VS	()	
330	D-WP(C)/53467/2025	NARAYAN CHANDRA DAS TARANISEN JENA	RABI NARAYAN PANDA	//	
		VS	VS	()	
331	D-WP(C)/53469/2025	COLLECTOR, BHDRAK BIKASH CHANDRA SETHI	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	()	
332	D-WP(C)/53470/2025	STATE OF ODISHA JYOTIMADHABA GADANAYAK	NIRAJ KUMAR SETHI	//	
		VS	VS	()	
333	D-WP(C)/53471/2025	STATE OF ODISHA BIJAYA KUMAR DEHURY	GOPAL PRASAD JENA	//	
		VS	VS	()	
334	D-WP(C)/53472/2025	STATE OF ODISHA SANDHYA RANI PRADHAN	GOPAL PRASAD JENA	//	
		VS	VS	()	
335	D-WP(C)/53473/2025	THE STATE OF ODISHA DHANANJAY SINGHA	GOPAL PRASAD JENA	//	
		VS	VS	()	
336	D-WP(C)/53474/2025	STATE OF ODISHA M/S MAA VAISHNO DEVI CONSTRUCTION	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500150
		VS	VS	()	
337	D-WP(C)/53475/2025	STATE OF ODISHA M/S KUMAR BISWAL	KAJAL SAHOO	//	AOR20220001613C202500055
		VS	VS	()	
338	D-WP(C)/53476/2025	ADDITIONAL STATE TAX OFFICER, ANGUL LAXMI PRASAD SINGH	JIBAN RANJAN DASH	//	
		VS	VS	()	
339	D-WP(C)/53477/2025	STATE OF ODISHA SURENDRANATH TRIPATHY	PRATAP KUMAR MOHANTY	//	AOD20230001254C202500005
		VS	VS	()	
340	D-WP(C)/53478/2025	STATE OF ODISHA SHYAMOLI PARIBAHAN PRIVATE LIMITED, KOLKATA	BALAKRISHNA RAO	//	
		VS	VS	()	

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341	D-WP(C)/53480/2025	STATE OF ODISHA JYOTSNARANI NAYAK VS	SANGRAM JENA VS	// // ()	
342	D-WP(C)/53481/2025	STATE OF ODISHA MURALI PASAYAT VS	ARJUNA CHARANA BEHERA VS	// // ()	
343	D-WP(C)/53482/2025	STATE OF ODISHA ANSUMAN RATH VS	SONITA BISWAL VS	// // ()	
344	D-WP(C)/53487/2025	UNION OF INDIA BHARAT ENTERPRISES, BHADRAK VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
345	D-WP(C)/53490/2025	BANK OF BARODA RAMESH CHANDRA MOHARANA VS	KAILASH CHANDRA MISHRA VS	// // ()	AOR20230000698C202500016
346	D-WP(C)/53491/2025	STATE OF ODISHA M/S BALAJI SOLAR SYSTEMS VS	SIDHANT DWIBEDI VS	// // ()	AOR20220001213C202500056
347	D-WP(C)/53493/2025	MICRO, SMALL AND MEDIUM ENTERPRISES FACILITATION COUNCIL, ODISHA AREIN SERVICE COOPERATIVE SOCIETY VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500184
348	D-WP(C)/53494/2025	STATE OF ODISHA PRATIMA PADHI VS	TRILOCHAN DASH VS	// // ()	AOR20220002374C202500196
349	D-WP(C)/53496/2025	STATE OF ODISHA SATRUGHAN ROUT VS	SAMARENDRA MOHANTY VS	// // ()	
350	D-WP(C)/53497/2025 WP(C)/36844/2025	STATE OF ODISHA M/S. JOGENDRA SETHI, ANGUL VS	ITISHREE TRIPATHY VS	// // ()	
351	D-WP(C)/53498/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI SULOCHANA SAHOO VS	TUSAR KUMAR MISHRA VS	// // ()	
		STATE OF ODISHA		//	

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352	D-WP(C)/53499/2025	SUMITRA PRADHAN VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	// 0 //	
353	D-WP(C)/53500/2025	DAMBARUDHAR SAMAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
354	D-WP(C)/53501/2025	NIRAKAR MOHAPATRA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
355	D-WP(C)/53502/2025	M/S DASH SUPPLIES, KHORDHA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
356	D-WP(C)/53503/2025	MOUSUMI MAITI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
357	D-WP(C)/53504/2025	DAMODAR SAMAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
358	D-WP(C)/53505/2025	SANKAR SETHI VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
359	D-WP(C)/53506/2025	MAYDHAR DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
360	D-WP(C)/53507/2025	AKANKSHYA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
361	D-WP(C)/53508/2025	RAHAS BIHARI SAMAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
362	D-WP(C)/53509/2025	RANKANIDHI BLIND, DEAF AND DUMB VIDYALAYA, GOPALPUR VS STATE OF ODISHA	RAHAS BIHARI KHUNTIA VS	// 0 //	
363	D-WP(C)/53510/2025	BIGYAN CHANDRA RAY	MD. GOLAM MADANI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/53511/2025	MANISA BARIK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/53512/2025	HEMANTA KUMAR MEHER	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/53513/2025	YUDHISTHIRA BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/53514/2025	ANKIT MOHAPATRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/53515/2025	NARENDRA KUMAR JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/53517/2025	JITENDRA KUMAR SAHOO	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/53518/2025	SIDDHESWAR COLLEGE OF PHARMACEUTICAL SCIENCES, BILASIPUR	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/53519/2025	SANJAYA KUMAR PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/53521/2025	RAGHUNATH SETHI	HEMANTA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/53522/2025	KALPANA BHOI	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ORISSA		//	
374	D-WP(C)/53523/2025	RAJIB KISAN	BYOMOKESH SAHOO	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/53525/2025	STATE OF ODISHA ARJUN SAHU VS	M.R.DASMOHAPATRA VS	// // 0	AOR20220004152C202500053
376	D-WP(C)/53527/2025	M/S CHOLAMANDALAM, INVESTMENT AND FINANCE CO LTD SRINIVAS PATHISHARMA VS	LAMBODAR PRADHAN VS	// // 0	
377	D-WP(C)/53528/2025	STATE OF ODISHA PRAGATI INSTITUTE OF MEDICAL SCIENCES, KHURDA VS	SUBHANKAR ROUT VS	// // 0	
378	D-WP(C)/53529/2025	STATE OF ODISHA ASWANI KUMAR PANDA VS	SUBHADUTTA ROURAY VS	// // 0	
379	D-WP(C)/53530/2025	STATE OF ODISHA GOURA HARI NAG VS	KSHIROD KUMAR ROUT VS	// // 0	
380	D-WP(C)/53532/2025	STATE OF ORISSA TAPAS RANJAN PANDAB VS	LAMBODAR PRADHAN VS	// // 0	
381	D-WP(C)/53533/2025	STATE OF ODISHA RAJ KIRAN BHAISAL VS	TRILOCHAN DASH VS	// // 0	AOR20220002374C202500198
382	D-WP(C)/53534/2025	CENTRAL MINE PLANNING AND DESIGN INSTITUTE LIMITED INSTITUTE OF NURSING AND PARAMEDICAL SCIENCES, KHURDA VS	SUBHANKAR ROUT VS	// // 0	
383	D-WP(C)/53536/2025	STATE OF ODISHA TAPAS RANJAN PANDAB VS	LAMBODAR PRADHAN VS	// // 0	
384	D-WP(C)/53537/2025	STATE OF ODISHA BAIKUNTHA BHOI VS	KSHIROD KUMAR ROUT VS	// // 0	
385	D-WP(C)/53539/2025	STATE OF ORISSA BHAGABAN PRADHAN VS R.T.O. ANGUL	CHANDAN MISHRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/53540/2025	BHAGIRATHI BHOI VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //	
387	D-WP(C)/53542/2025	CHIRANJIBI NAIK VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //	AOD20240000242C202500323
388	D-WP(C)/53543/2025	PRASANTA KUMAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //	
389	D-WP(C)/53544/2025	BARSHA ROUT VS R.T.O, CUTTACK	CHANDAN MISHRA VS	// 0 //	
390	D-WP(C)/53546/2025	MINATI BAIKAR VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //	
391	D-WP(C)/53547/2025	RASHMI RANJAN BOHIDAR VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //	
392	D-WP(C)/53548/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
393	D-WP(C)/53549/2025	JENA BARI @ JENARAM BARI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
394	D-WP(C)/53550/2025	BEDAMATI BAIKAR VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //	
395	D-WP(C)/53554/2025	ASISH CHANDAN SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
396	D-WP(C)/53557/2025	T.V.RAJYALAXMI VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
397	D-WP(C)/53560/2025	PRASANNA PARIDA	SWAGATA LAXMI SINHA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/53561/2025	BALARAM MOHAPATRA	BYOMAKESH TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/53562/2025	DAITARI JENA	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/53564/2025	M/S DHANSAR ENGINEERING PVT. LTD., KOLKATA	AMRITA PANDA	//	
	WP(C)/36848/2025	VS	VS	0	
		STEEL AUTHORITY OF INDIA LTD. (SAIL), NEW DELHI		//	
401	D-WP(C)/53566/2025	KANGALI CHARAN BEHERA	PADMANAVA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/53568/2025	DIPTIMALA MOHANTY	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/53570/2025	SRIMANTA KUMAR NAYAK	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		REGIONAL MANAGER, NATIONAL INSURANCE COMPANY LIMITED, BBSR		//	
404	D-WP(C)/53571/2025	NAMITARANI MOHARANA	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/53572/2025	ASHOK KUMAR DASH	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/53573/2025	BISWANATH MAJHEE	BISWAJEET PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/53574/2025	SUNITA CHOUDHARY	DEVAVRAT DEVESH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/53575/2025	GITANJALI PRADHAN	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	0	

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409	D-WP(C)/53577/2025	STATE OF ODISHA PRIYABRATA SAMAL VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
410	D-WP(C)/53579/2025	THE MANAGER, STATE BANK OF INDIA, CENTRAL PENSION PROCESSING CENTER, BBSR RAJIV NAYAN CHOUDHARY VS	DEVAVRAT DEVESH VS	// // 0	
411	D-WP(C)/53581/2025	STATE OF ODISHA TILOTAMA MAHANTA VS	NILAMADHAB SARKAR VS	// // 0	
412	D-WP(C)/53582/2025	STATE OF ODISHA BANITA JENA VS	ANSHURAM MISHRA VS	// // 0	
413	D-WP(C)/53585/2025	LIC OF INDIA, BBSR SUNITA CHOUDHARY VS	DEVAVRAT DEVESH VS	// // 0	
414	D-WP(C)/53586/2025	STATE OF ODISHA SUVENDU KUMAR ROUSTRAY VS	SIDHARTHA DAS VS	// // 0	
415	D-WP(C)/53588/2025	STATE OF ODISHA DINABANDHU SAHU VS	DEBASHISH KUMAR PANDA VS	// // 0	
416	D-WP(C)/53589/2025	STATE OF ODISHA SANGRAM KISHORI DAS VS	BHASKAR CHANDRA PANDA VS	// // 0	
417	D-WP(C)/53591/2025	STATE OF ODISHA RABINARAYAN JENA VS	AMITAV TRIPATHY VS	// // 0	
418	D-WP(C)/53592/2025	CHATURI SAHOO RAJENDRA PRADHAN VS	PRAJIT KUMAR PRADHAN VS	// // 0	
419	D-WP(C)/53593/2025	STATE OF ODISHA SUBASH CHANDRA BEHERA VS	ANAM CHARAN PANDA VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/53594/2025	SIBA SHANKAR AGARWAL VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
421	D-WP(C)/53595/2025	MANORANJAN PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
422	D-WP(C)/53596/2025	SARADA PRASAD MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
423	D-WP(C)/53597/2025	GOURANGA SETHI VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //	
424	D-WP(C)/53599/2025	BIPINO BIHARI CHOUDHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
425	D-WP(C)/53600/2025	RAMESH BARADA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
426	D-WP(C)/53601/2025	PRATAP CHANDRA MALLA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
427	D-WP(C)/53603/2025	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
428	D-WP(C)/53604/2025	SUMITA RATH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500112
429	D-WP(C)/53605/2025	PRASANNA KUMAR RAO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
430	D-WP(C)/53606/2025	SUMITA RATH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500111
431	D-WP(C)/53607/2025	SUNIL KUMAR PATRO	SATYJIT MAHAPATRA	//	

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		VS	VS	()	
432	D-WP(C)/53608/2025	STATE OF ODISHA NIRMAL KUMAR AGRAWALLA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500156
		VS	VS	()	
433	D-WP(C)/53610/2025	THE COMMISSIONER OF GST, CENTRAL EXCISE AND CUSTOMS, BBSR BABULI BEHERA	RANJAN KUMAR BEHERA	//	
		VS	VS	()	
434	D-WP(C)/53611/2025	STATE OF ODISHA KABITA PATRA	SRINIVAS MOHANTY	//	AOR20230000802C202500098
		VS	VS	()	
435	D-WP(C)/53612/2025	STATE OF ODISHA ITISHREE NAYAK	RASHMI RANJAN DAS	//	
		VS	VS	()	
436	D-WP(C)/53613/2025	STATE OF ODISHA NITYANANDA DAS	SADASIVA PATRA (1)	//	AOD20230000737C202500119
		VS	VS	()	
437	D-WP(C)/53615/2025	STATE OF ODISHA KRUPASINDHU PALLAU	DURGESH NARAYAN RATH	//	AOR20220001583C202500091
		VS	VS	()	
438	D-WP(C)/53616/2025	STATE OF ODISHA RAM CHANDRA JENA	LINGARAJ SARANGI	//	
		VS	VS	()	
439	D-WP(C)/53617/2025	STATE OF ODISHA BASANTA KUMAR BEHERA	SURJYA NARAYANA SAHU	//	AOD20240000242C202500325
		VS	VS	()	
440	D-WP(C)/53618/2025	STATE OF ODISHA DHANESWAR BEHERA	SURJYA NARAYANA SAHU	//	AOD20240000242C202500324
		VS	VS	()	
441	D-WP(C)/53619/2025	STATE OF ODISHA ANIL KUMAR AGARWAL	SURYA PRATAP DEO	//	
		VS	VS	()	
442	D-WP(C)/53620/2025	UNION BANK OF INDIA SWARNALATA PATI ALIAS NANDA	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	

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443	D-WP(C)/53621/2025	THE STATE OF ODISHA SAILABALA ROUT VS	ITISHREE TRIPATHY VS	// // ()	AOD20220003503C202500022
444	D-WP(C)/53623/2025	STATE OF ODISHA SANTOSH KUMAR NAIK VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202500092
445	D-WP(C)/53625/2025	STATE OF ODISHA BISHNUPRIYA PAIKARAY VS	SUBASH CHANDRA PUSPALAKA VS	// // ()	
446	D-WP(C)/53626/2025	STATE OF ODISHA SNEHALATA NAYAK VS	SAMEER KUMAR DAS VS	// // ()	
447	D-WP(C)/53628/2025	REVENUE DIVISIONAL COMMISSIONER, BERHAMPUR BIJAYA KRUSHNA TRIPATHY VS	BAIDHAR SAHOO VS	// // ()	
448	D-WP(C)/53630/2025	STATE OF ODISHA ALOK KUMAR SAHU VS	GOKULA NANDA SAHU VS	// // ()	
449	D-WP(C)/53631/2025	REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR TIKESWAR SAHU VS	SUBHASIS MOHAPATRA VS	// // ()	
450	D-WP(C)/53632/2025	N.H.A OF INDIA, BBSR HIREN PRAVA DEHUREE VS	MAHENDRA KUMAR SAHOO VS	// // ()	
451	D-WP(C)/53634/2025	STATE OF ODISHA BRAHMANANDA ROUT VS	SNEHASISH BEHERA VS	// // ()	
452	D-WP(C)/53635/2025	STATE OF ODISHA BISHNU PRASANNA TRIPATHY VS	LAXMIKANTA MOHANTY VS	// // ()	
453	D-WP(C)/53636/2025	STATE OF ODISHA ARNAPURNA BEHURIA VS	RUPESH KUMAR KANUNGO VS	// // ()	
		STATE OF ODISHA		//	

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454	D-WP(C)/53637/2025	SANATANA BEHERA VS THE BRANCH MANAGER, D.C.B.BANK, CHANDRASEKHAR PUR, BBSR	ATMAJIT MANMITH DAS VS BAIDHAR SAHOO	// 0 //	
455	D-WP(C)/53638/2025	SUBHRANSU MOHANTY VS STATE OF ODISHA	BAIDHAR SAHOO VS MAHENDRA KUMAR SAHOO	// 0 //	
456	D-WP(C)/53640/2025	SMITA MOHAPATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS KUNAL KUMAR SWAIN	// 0 //	
457	D-WP(C)/53641/2025	DIBYANSH SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS SUSHANTA KUMAR JOSHI	// 0 //	
458	D-WP(C)/53643/2025	BHAGABANTIN DEI @ BHAGABAMTI RANA VS HEMNARAYAN DANDSENA	SUSHANTA KUMAR JOSHI VS MAHENDRA KUMAR SAHOO	// 0 //	
459	D-WP(C)/53644/2025	DIPTY DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS RAMESH KUMAR SAHU	// 0 //	
460	D-WP(C)/53645/2025	SARAH SMRUTI VS COMNR-CUM-SECY, DEPT. OF WATER RESOURCES, GOVT. OF ODISHA, BBSR	RAMESH KUMAR SAHU VS KUNAL KUMAR SWAIN	// 0 //	
461	D-WP(C)/53648/2025	PREETI SNIGDHA PRIYADARSINI MEHER VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS MAHENDRA KUMAR SAHOO	// 0 //	
462	D-WP(C)/53649/2025	PRIYAMBADA BISWAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS TRILOCHAN PANIGRAHI	// 0 //	
463	D-WP(C)/53650/2025	JAYARAM PRADHAN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS DEBASMITA DEBADARSINI	// 0 //	
464	D-WP(C)/53651/2025	SAROJA KUMAR MAHAPATRA VS STATE OF ODISHA	DEBASMITA DEBADARSINI VS ADHIRAJ MOHANTY	// 0 //	
465	D-WP(C)/53659/2025	M/S.UTKAL GEO-TECH CONSULTANTS, BBSR	ADHIRAJ MOHANTY	//	

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		VS	VS	0	
466	D-WP(C)/53660/2025	THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BBSR JAYRAM BASKEY	DEBASMITA DEBADARSINI	//	
		VS	VS	0	
467	D-WP(C)/53661/2025	STATE OF ODISHA RAMESH CHANDRA DAS	DURGESH NARAYAN RATH	//	
		VS	VS	0	
468	D-WP(C)/53663/2025	STATE OF ODISHA DHIREN KUMAR SWAIN	DEBAKANT MOHANTY	//	
		VS	VS	0	
469	D-WP(C)/53665/2025	STATE OF ODISHA SRIKANT KUMAR PATRO	DEBAKANT MOHANTY	//	
		VS	VS	0	
470	D-WP(C)/53667/2025	STATE OF ODISHA SABITA KALLO	DEBASMITA DEBADARSINI	//	
		VS	VS	0	
471	D-WP(C)/53668/2025	STATE OF ODISHA TANMAY KUMAR SAHOO	DEBAKANT MOHANTY	//	
		VS	VS	0	
472	D-WP(C)/53669/2025	STATE OF ODISHA M/S LINGARAJ INFRASTRUCTURE PVT.LTD, BHADRAKIRITA MISHRA		//	
		VS	VS	0	
473	D-WP(C)/53670/2025	STATE OF ODISHA RADHARANI PANDA		//	
		VS	VS	0	
474	D-WP(C)/53671/2025	THE ASSESING OFFCER CUM EXECUTIVE ENGINEER (ELECT.), TPCODL, CUTTACK TASMEISHREE DASH	DEBAKANT MOHANTY	//	
		VS	VS	0	
475	D-WP(C)/53672/2025	STATE OF ODISHA RANJUBALA SWAIN	DEBAKANT MOHANTY	//	
		VS	VS	0	
476	D-WP(C)/53673/2025	STATE OF ODISHA DIBYA KUMAR BAGHSINGH	DEBASMITA DEBADARSINI	//	
		VS	VS	0	

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477	D-WP(C)/53676/2025	STATE OF ODISHA RASMI RANJAN RATH VS	DEBAKANT MOHANTY VS	// // 0	
478	D-WP(C)/53677/2025	STATE OF ODISHA DHIREN KUMAR SWAIN VS	DEBAKANT MOHANTY VS	// // 0	
479	D-WP(C)/53678/2025	STATE OF ODISHA M/S SHYAM SHREE RESIDENCY PVT.LTD, KHURDA VS	ABHISHEK DASH VS	// // 0	
480	D-WP(C)/53680/2025	STATE OF ODISHA BISWAJIT SAHOO VS	RANJIT MOHANTY VS	// // 0	
481	D-WP(C)/53681/2025	STATE OF ODISHA MADHUSMITA DAS VS	DEBAKANT MOHANTY VS	// // 0	
482	D-WP(C)/53682/2025	STATE OF ODISHA RADHARANI PANDA VS	VS	// // 0	
483	D-WP(C)/53683/2025	THE ASSESSING OFFICER CUM EXECUTIVE EMGINEER (ELECT.), TPCODL, CUTTACK ALOK BALIYARSINGH VS	HRUDANANDA MOHAPATRA VS	// // 0	
484	D-WP(C)/53684/2025	STATE OF ODISHA KULDEEP TUTI VS	DEBAKANT MOHANTY VS	// // 0	
485	D-WP(C)/53686/2025	STATE OF ODISHA BINEET KUMAR TUTI VS	DEBAKANT MOHANTY VS	// // 0	
486	D-WP(C)/53687/2025	STATE OF ODISHA ABHAY KUMAR ROUT VS	MAHIMANANDA SWAIN VS	// // 0	
487	D-WP(C)/53688/2025	STATE OF ODISHA RAMAKANTA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //	

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488	D-WP(C)/53690/2025	AMBHUJA BANDHU PARIDA VS STATE OF ODISHA	VS	// 0 //	
489	D-WP(C)/53691/2025	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
490	D-WP(C)/53693/2025	SHUVAM CONSTRUCTION PVT.LTD.,BBSR VS BHUBANESWAR MUNICIPAL CORPORATION, BBSR	SATYA SMRUTI MOHANTY VS	// 0 //	
491	D-WP(C)/53694/2025	GOBINDA CHANDRA NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
492	D-WP(C)/53696/2025	B. MAHESWAR PATNAIK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
493	D-WP(C)/53697/2025	UNION OF INDIA, NEW DELHI VS PADMA CHARAN BAL	BIBHUTI BHUSAN MISHRA VS	// 0 //	
494	D-WP(C)/53699/2025	SUBHASISH BHATTA VS STATE OF ODISHA	LALIT MOHAN MANGRAJ VS	// 0 //	
495	D-WP(C)/53701/2025	RAMAKANTA NAYAK VS SECRETARY ODISHA STATE CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK	SRIKHETRA MISHRA VS	// 0 //	
496	D-WP(C)/53702/2025	DHIRENDRA NAYAK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
497	D-WP(C)/53705/2025	MO MATI BHAPUR, NAYAGARH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
498	D-WP(C)/53706/2025	JITENDRA KUMAR TRIPATHY VS STATE OF ODISHA	Subham Sharma VS	// 0 //	AOD20220003503C202500023
499	D-WP(C)/53707/2025	BANABASA RANA	Dhananjaya Mund	//	AOR20220001492C202500006

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		VS	VS	()	
500	D-WP(C)/53708/2025	STATE OF ODISHA CHANDRADHWAJ RANA	Dhananjaya Mund	//	AOR20220001492C202500007
		VS	VS	()	
501	D-WP(C)/53709/2025	STATE OF ODISHA GUNA RANA	Dhananjaya Mund	//	AOR20220001492C202500008
		VS	VS	()	
502	D-ABLAPL/39641/2025	STATE OF ODISHA DAMO @ DAMODAR SATAPATHY	RAMAKANTA MISHRA	//	
		VS	VS	BOLANGIR TOWN /766 /2025	
503	D-ABLAPL/39645/2025	STATE OF ODISHA CHIKU @ JYOTI RANJAN PRADHAN	BIRAJA PRASAD NANDA	//	
		VS	VS	BANARAPAL /658 /2025	
504	D-ABLAPL/39647/2025	STATE OF ODISHA HRUSHIKESH SAHOO	JAYDEEP PAL	//	
		VS	VS	/ /0	
505	D-ABLAPL/39654/2025	STATE OF ODISHA DR. SARADA PRASANNA RAY	SATYASHREE BARAL	//	
		VS	VS	DHENKANAL TOWN /892 /2025	
506	D-ABLAPL/39659/2025	STATE OF ODISHA SHAIK HARIS	AMLAN SHAKTI PAUL	//	
		VS	VS	INDUSTRIAL ESTATE PS /290 /2025	
507	D-ABLAPL/39667/2025	STATE OF ODISHA NIRANJAN PRADHAN	AYESHKANTA TRIPATHY	//	
		VS	VS	SABARANG /315 /2025	AOR20250001113C202500006
508	D-ABLAPL/39669/2025	STATE OF ODISHA PRATIVA MOHANTY @ PRANATI MOHANTY	SANJIT MISHRA	//	
		VS	VS	PANIKOILI /258 /2025	
509	D-ABLAPL/39672/2025	STATE OF ODISHA SANTOSH KUMAR LENKA	SUDEEP KUMAR SARNGI	//	
		VS	VS	CUTTACK VIGILANCE /35 /2025	AOD20250000975C202500052
510	D-ABLAPL/39675/2025	STATE OF ODISHA MANORANJAN MISHRA	PRADIPTA VARMA	//	
		VS	VS	/ /0	
				()	

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511	D-ABLAPL/39678/2025	STATE OF ODISHA DURYODHAN SWAIN VS	PRAKASH CHANDRA DASH VS	// PATKURA /92 /2024 ()	
512	D-ABLAPL/39685/2025	STATE OF ODISHA SANTOSH KUMAR SAHU VS	BHARATI DASH VS	// BADMAL /310 /2025 ()	
513	D-ABLAPL/39686/2025	STATE OF ODISHA JIKU BEHERA @ ISWAR BEHERA VS	SAMVIT MOHANTY VS	// BALIKUDA /273 /2025 ()	
514	D-ABLAPL/39690/2025	STATE OF ODISHA PAMU @ PRAMOD PARIDA VS	SUSANTA KUMAR BARAL VS	// CHANDANPUR /215 /2025 ()	AOR20220001297C202500307
515	D-ABLAPL/39691/2025	STATE OF ODISHA SILU DANGUA VS	AMITAV TRIPATHY VS	// BHANJANAGAR /1200 /2025 ()	
516	D-ABLAPL/39695/2025	STATE OF ODISHA SUBHENDU SAMAL @ SUVENDU SAMAL VS	AMULYA RATNA PANDA VS	// ALAKUNDA /171 /2025 ()	
517	D-ABLAPL/39697/2025	STATE OF ODISHA SUSANTA KUMAR DAS VS	SAMARESH PATTNAIK VS	// KUJANGA /331 /2025 ()	
518	D-ABLAPL/39698/2025	STATE OF ODISHA SIBARAM BISWAL VS	ARIJEET MISHRA VS	// PANIKOILI /350 /2025 ()	
519	D-ABLAPL/39702/2025	STATE OF ODISHA DEBADUTTA MUNJET VS	SURESH KUMAR JENA VS	// KHANDAGIRI P.S. /889 /2025 ()	
520	D-ABLAPL/39709/2025	STATE OF ODISHA ANANTA KUMAR CHHOTRAY VS	KHAGESWAR BEHERA VS	// CHANDAPUR /16 /2020 ()	
521	D-ABLAPL/39710/2025	STATE OF ODISHA RAMYA RANJAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// DHENKANAL TOWN /419 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/39713/2025	SUJIT SINGH VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /487 /2025 () //	AOR20220001487C202500117
523	D-ABLAPL/39716/2025	MANAS NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KUMBHARAPARA /70 /2024 () //	
524	D-ABLAPL/39719/2025	ALOK BEHERA @ ALOK KUMAR BEHERA VS STATE OF ODISHA	DEBASIS SWAIN VS	JENAPUR /437 /2025 () //	
525	D-ABLAPL/39720/2025	ALOK KUMAR BEHERA VS STATE OF ODISHA	DEBASIS SWAIN VS	JENAPUR /438 /2025 () //	
526	D-ABLAPL/39721/2025	SANGRAM SINGH VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	MANGALA BAG /418 /2025 () //	
527	D-ABLAPL/39722/2025	INDRAJIT TARAI VS STATE OF ODISHA	DEBASIS SWAIN VS	JENAPUR /436 /2025 () //	
528	D-ABLAPL/39724/2025	DEBENDRA KUMAR PANDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	TIRTOL /628 /2025 () //	
529	D-ABLAPL/39725/2025	SK JULUPHAKAR VS STATE OF ODISHA	PRATIK DASH VS	BANSADA /370 /2025 () //	
530	D-ABLAPL/39731/2025	KUNA DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JEYPORE SADAR /150 /2025 () //	AOR20220001303C202500081
531	D-ABLAPL/39738/2025	SANATAN SEBAK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	ITAMATI /333 /2025 () //	
532	D-ABLAPL/39739/2025	SUSANT @ SUSHANTA NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /124 /2018 () //	AOD20220003315C202500088
533	D-ABLAPL/39742/2025	GOURANGA CHANDA	DHARMENDRA SETHY	OUPADA /178 /2025	

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FILING REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/39743/2025	STATE OF ODISHA PABITRA KUMAR SWAIN	SRINIBASH SATAPATHY	KAKATAPUR /160 /2021	
		VS	VS	()	
535	D-ABLAPL/39746/2025	STATE OF ODISHA NILU @ NILADRI KAR	MANAS KUMAR CHAND	KHANDAPARA /336 /2025	
		VS	VS	()	
536	D-ABLAPL/39753/2025	STATE OF ODISHA PRADIP DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /454 /2025	
		VS	VS	()	
537	D-ABLAPL/39754/2025	STATE OF ODISHA TAPAN KUMAR MAJHI	JAYANTA KUMAR MAJHI	BALIAPAL /330 /2025	
		VS	VS	()	
538	D-ABLAPL/39755/2025	STATE OF ODISHA MANAS DAS @ MANU DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /454 /2025	
		VS	VS	()	
539	D-ABLAPL/39756/2025	STATE OF ODISHA AMINA JENA	SIDHARTHA SANKAR RAY (2)	SHERAGADA /318 /2025	
		VS	VS	()	
540	D-ABLAPL/39758/2025	STATE OF ODISHA GANESH RANA	JAYANTA KUMAR MAJHI	SINGLA /286 /2025	
		VS	VS	()	
541	D-ABLAPL/39761/2025	STATE OF ODISHA PADMOLOCHAN BEHERA @ JHAMPUDA	JAYANTA KUMAR MAJHI	BALIAPAL /151 /2025	
		VS	VS	()	
542	D-ABLAPL/39763/2025	STATE OF ODISHA KIRANJAN GOUDA	SURYAKANTA DASH	B.SINGHPUR /23 /2025	
		VS	VS	()	
543	D-ABLAPL/39765/2025	STATE OF ODISHA SANDIP @ SANDEEP SAMAL	PRIYA RANJAN MISHRA	DHAMNAGAR /331 /2025	
		VS	VS	()	
544	D-ABLAPL/39766/2025	STATE OF ODISHA TOFAN SAHU	JYOTIRMAYA SAHOO	BUGUDA /764 /2025	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/39774/2025	STATE OF ODISHA SUNIL KUMAR SAHA VS	BIRAJA PRASAD TRIPATHY VS	// AINTHAPALI /285 /2024 ()	
546	D-ABLAPL/39776/2025	STATE OF ODISHA LULU @ SUBRAMANYU SAHU @ SUBRAMANYU SAHU	HON CHANAN PANIGRAHI VS	// PARJANG /583 /2025 ()	AOD20240000001C202500195
547	D-ABLAPL/39777/2025	STATE OF ODISHA BIKASH RAULA VS	PRASANTA KUMAR PANDA VS	// K.NUAGAON /388 /2025 ()	
548	D-ABLAPL/39782/2025	STATE OF ODISHA BABULA SAHU @ BABUN SAHU VS	BIJAYA KUMAR RAGADA VS	// BAGDIA /160 /2025 ()	
549	D-ABLAPL/39787/2025	STATE OF ODISHA RAMACHANDRA MOHANTA VS	BASANTA KUMAR DAS VS	// KAPTIPADA /293 /2025 ()	
550	D-ABLAPL/39795/2025	STATE OF ODISHA JASHODA PARIMANIK VS	RASHMI RANJAN MISHRA VS	// BOUDH /492 /2025 ()	
551	D-ABLAPL/39797/2025	STATE OF ODISHA SOMANATHA @ SOMONATH @ SOMA PANDA VS	PRINCE PATNAIK VS	// PURI TOWN /177 /2019 ()	
552	D-ABLAPL/39798/2025	STATE OF ODISHA JHASKETAN BAGH @ BAG VS	BISWAJIT NAYAK VS	// BINIKA /237 /2025 ()	
553	D-ABLAPL/39802/2025	STATE OF ODISHA MD ARMAN KHAN @ ARMAN KHAN VS	SUSHANTA KUMAR JOSHI VS	// G.R.P.S. (TITILAGARH) /133 /2025 ()	
554	D-ABLAPL/39803/2025	STATE OF ODISHA SRIBASTA DHAL VS	BHABANI SHANKAR DASPARIDA VS	// JEYPORE TOWN /346 /2025 ()	
555	D-ABLAPL/39804/2025	STATE OF ODISHA GOBINDA SOREN VS	BASANTA KUMAR DAS VS	// KAPTIPADA /207 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/39807/2025	SAROJ KUMAR GOCHHAYAT VS STATE	Bijay Kumar Mallick VS	// () //	AOR20220003439C202500012
557	D-ABLAPL/39812/2025	NILESH NAG VS STATE OF ODISHA	Amit Kumar Saa VS	// () //	AOR20220001583C202500090
558	D-ABLAPL/39815/2025	SUSHAMA BHUE VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	AOD20240000366C202500034
559	D-ABLAPL/39820/2025	BIRANCHI KUMAR DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /729 /2025 () //	
560	D-ABLAPL/39821/2025	SUSANT ALIAS SUSHANTA NAIK VS STATE OF ODISHA	Judhisthir Sahoo VS	// () //	AOD20220003315C202500089
561	D-ABLAPL/39823/2025	SURESH PANDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /318 /2025 () //	
562	D-ABLAPL/39829/2025	GOSWAMI TANDIA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	SUNDARGARH SADAR /332 /2025 () //	
563	D-ABLAPL/39830/2025	MANOJ KUMAR PATTANAİK VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	SAHID NAGAR P.S. /250 /2025 () //	
564	D-ABLAPL/39832/2025	ARUN BINDHANI @ LALA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //	
565	D-ABLAPL/39833/2025	PULIJAN BIBI @ FULIJAN BIBI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /128 /2025 () //	
566	D-ABLAPL/39835/2025	GOSWAMI TANDIA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	SUNDARGARH SADAR /331 /2025 () //	
567	D-ABLAPL/39836/2025	JOGESWAR MEHER	SURENDRA KUMAR BISWAL	BALLIGUDA /200 /2023	

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FILING REPORT AS ON :19/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/39837/2025	STATE OF ODISHA JITENDRA NATH	SAMBEET PATTANAYAK	//	AOR20220001591C202500052
		VS	VS	()	
569	D-ABLAPL/39845/2025	STATE OF ODISHA AJAYA KUMAR HAIBRU	KRUSHNA CHANDRA RATHA	//	
		VS	VS	()	
570	D-ABLAPL/39847/2025	STATE OF ODISHA MINA BEHERA @ SOUMIYASHREE BEHERA	KRUSHNA CHANDRA RATH	CHoudwar /725 /2025	
		VS	VS	()	
571	D-ABLAPL/39849/2025	STATE OF ODISHA HIMANSHU SEKHAR PARIDA @ JITU PARIDA	KRUSHNA CHANDRA RATH	//	
		VS	VS	()	
572	D-ABLAPL/39851/2025	STATE OF ODISHA PANKAJ SAHU	JYOTIRMAYA SAHOO	CHoudwar /725 /2025	
		VS	VS	()	
573	D-ABLAPL/39853/2025	STATE OF ODISHA MITHUN PARIDA @ PANDA	MANOJ KUMAR AGRAWALLA	BUGUDA /764 /2025	
		VS	VS	()	
		STATE OF ODISHA		CAPITAL P.S. /781 /2025	
				()	
				//	

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MISC CASES FILED on :19/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/32981/2025 CONTR/30/2025	BASANTI BEHERA MP	ADV.	10/2025
2	D-EXP/2/2021 EXP/2/2021	SEPCO ELECTRIC POWER CONSTRUCTION CORPORATION MP	SWAPNANANDA KAM	11/2025
3	D-GUAP/53664/2025 GUAP/ /	CHHABI NAIK MP	PRAVASH CHANDRA JENA	22/2025
4	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	68/2025
5	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	69/2025
6	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	70/2025
7	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	71/2025
8	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	72/2025
9	D-CRP/52519/2025 CRP/53/2025	MAHANT SRI CHINMAYANANDA DAS MP	PRASANTA KUMAR SATAPATHY	106/2025
10	D-CRP/52519/2025 CRP/53/2025	MAHANT SRI CHINMAYANANDA DAS MP	PRASANTA KUMAR SATAPATHY	107/2025
11	D-CRP/52082/2025 CRP/ /	DILLIP KUMAR RAYAGURU MP	BHABANI SANKAR DAS	108/2025
12	D-CRP/53578/2025 CRP/ /	KAMAL KISHORE AGRAWAL MP	AMIT PRASAD BOSE	109/2025
13	D-CRP/53587/2025 CRP/ /	PANKAJINI PATRA MP	AMIT PRASAD BOSE	110/2025
14	D-TRPCRL/39687/2025 TRPCRL/116/2025	PRINCE GUPTA MP	SAMVIT MOHANTY	119/2025
15	D-CRLMP/39705/2025 CRLMP/ /	BRAMHANANDA NAYAK MP	BIJAYA KUMAR NAYAK (3)	283/2025
16	D-JCRLA/32/2021 JCRLA/32/2021	KASIA@SIDHANTA PALEI MP	PRANAYANEE DASMOHAPATRA	427/2025
17	D-TRP(C)/53378/2025 TRP(C)/ /	TEJASWINI MOHANTY MP	BIBEKANANDA MAHAPATRA	489/2025
18	D-TRP(C)/53551/2025 TRP(C)/ /	JINIA SETHI MP	PABITRA KUMAR NAYAK	490/2025
19	D-RVWPET/41830/2025 RVWPET/ /	SURJEET PARIDA MP	RAJIB LOCHAN PATTNAIK	515/2025
20	D-RVWPET/53698/2025 RVWPET/ /	UNION OF INDIA MP	ABHISHEK MOHANTY(C.G.C)	516/2025
21	D-CONTC/39970/2024 CONTC/6869/2024	SRIKANTA KUMAR SWAIN MP	M/s Rama Krishna Bisoi	543/2025
22	D-CONTC/53403/2025 CONTC/ /	SUGYANI PRABHA PANIGRAHI MP	SATYAJIT MUKHERJEE	544/2025
23	D-CONTC/53569/2025 CONTC/ /	MATHURANANDA ROUT MP	ADV.	545/2025
24	D-CMAPL/53689/2025 CMAPL/ /	RAJESH BEHERA MP	ADV.	600/2025
25	D-RPFAM/53495/2025 RPFAM/ /	ACHYUTA BEHERA MP	BIPIN KUMAR NAYAK	626/2025
26	D-MATA/107/2023	SUCHITRA MUDULI	BHABANI SHANKAR MISHRA 3	

	MATA/107/2023	MP		729/2025
27	D-MATA/53675/2025	DEBASISH NAYAK	PRAVASH CHANDRA JENA	
	MATA/ /	MP		730/2025
28	D-MATA/53675/2025	DEBASISH NAYAK	PRAVASH CHANDRA JENA	
	MATA/ /	MP		731/2025
29	D-FAO/53457/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD	PRANGL KUMAR TRIPATHY	
	FAO/ /	MP		1111/2025
30	D-FAO/53468/2025	KUSUMA CHHATOI	SUVEN KUMAR PANI	
	FAO/ /	MP		1112/2025
31	D-FAO/253/2007	E.S.I.CORP	M/S.PURNENDU PR.RAY	
	FAO/253/2007	MP		1113/2025
32	D-FAO/253/2007	E.S.I.CORP	M/S.PURNENDU PR.RAY	
	FAO/253/2007	MP		1114/2025
33	D-FAO/253/2007	E.S.I.CORP	M/S.PURNENDU PR.RAY	
	FAO/253/2007	MP		1115/2025
34	D-FAO/948/2019	SHISHIR KU.JENA	M/S.MANORANJAN MISHRA,J.N.RATH	
	FAO/948/2019	MP		1116/2025
35	D-BLAPL/36023/2025	KISHAN SINDHRIA @ SINDRIA		
	BLAPL/12433/2025	MP		1183/2025
36	D-BLAPL/36286/2025	DEEPAK KINDO	SOUMYA JYOTI BISWAL	
	BLAPL/12612/2025	MP		1184/2025
37	D-BLAPL/38090/2025	KISHORE BISWAL	DEBASNAN DAS	
	BLAPL/13113/2025	MP		1185/2025
38	D-BLAPL/32590/2025	SUBHALAXMI RAUTA @ NAYAK		
	BLAPL/11246/2025	MP		1186/2025
39	D-BLAPL/26408/2024	PURENDRA KUMAR SETHY		
	BLAPL/8909/2024	MP		1187/2025
40	D-CRLREV/21501/2024	SHANTILATA BEHERA	DEEPAK KUMAR MOHAPATRA	
	CRLREV/367/2024	MP		1618/2025
41	D-CRLREV/37524/2025	BIKASH ROUT	JAGAJIBAN PRADHAN	
	CRLREV/1052/2025	MP		1619/2025
42	D-CRLREV/27288/2025	DINABANDHU BEHERA	DIPTI RANJAN MOHAPATRA	
	CRLREV/ /	MP		1620/2025
43	D-CRLREV/39689/2025	SHRABANI PRIYADARSHINI MALLA @ BEHERA	BEJANVIT MOHANTY	
	CRLREV/ /	MP		1621/2025
44	D-CRLREV/38865/2025	NEELA MADHAB BEHERA	PRASANTA KUMAR NANDA	
	CRLREV/ /	MP		1622/2025
45	D-CRLREV/39723/2025	CHANDRAMANI DEO	DHIRENDRA KUMAR MOHAPATRA	
	CRLREV/ /	MP		1623/2025
46	D-CRLREV/38885/2025	SANGRAM KESHARI PATRA	PANKAJ KUMAR SAHOO	
	CRLREV/ /	MP		1624/2025
47	D-CRLREV/39813/2025	DUKHU PUTEL	BISWAJIT NAYAK	
	CRLREV/ /	MP		1625/2025
48	D-RSA/20941/2025	CHINTAL ISWAR RAO	BASUDEV MISHRA	
	RSA/263/2025	MP		1765/2025
49	D-RSA/246/2019	GAYADHAR JENA	SAMIR KUMAR MISHRA	
	RSA/246/2019	MP		1766/2025
50	D-RSA/53443/2025	THE CHIEF EXECUTIVE OFFICER, TR NOR	PRANOD SHUKLA DISTRIBUTION LTD., JANUGANJ, BALASORE	
	RSA/ /	MP		1767/2025
51	D-RSA/53447/2025	THE CHIEF EXECUTIVE OFFICER, TR NOR	PRANOD SHUKLA DISTRIBUTION LTD., JANUGANJ, BALASORE	
	RSA/ /	MP		1768/2025
52	D-RSA/48667/2025	MURALIDHAR PRADHAN	SANJEEV UDGATA	
	RSA/635/2025	MP		1769/2025
53	D-RSA/48667/2025	MURALIDHAR PRADHAN	SANJEEV UDGATA	
	RSA/635/2025	MP		1770/2025
54	D-RSA/48655/2025	JOGENDRA BEHERA	SANJEEV UDGATA	
	RSA/634/2025	MP		1771/2025
55	D-RSA/48655/2025	JOGENDRA BEHERA	SANJEEV UDGATA	
	RSA/634/2025	MP		1772/2025
56	D-RSA/203/2023	KRUSHNA CHANDRA BARIK	PRAFULLA CHANDRA ACHARYA	
	RSA/203/2023	MP		1773/2025
57	D-RSA/203/2023	KRUSHNA CHANDRA BARIK	PRAFULLA CHANDRA ACHARYA	
	RSA/203/2023	MP		1774/2025

58	D-RSA/53553/2025 RSA/ /	GURUBARI BEHERA MP	TUSAR KUMAR MISHRA	1775/2025
59	D-RSA/105/2018 RSA/105/2018	GOPESWAR BEHERA MP	MR.S.S.PRADHAN	1776/2025
60	D-RSA/105/2018 RSA/105/2018	GOPESWAR BEHERA MP	MR.S.S.PRADHAN	1777/2025
61	D-RSA/105/2018 RSA/105/2018	GOPESWAR BEHERA MP	MR.S.S.PRADHAN	1778/2025
62	D-RSA/105/2018 RSA/105/2018	GOPESWAR BEHERA MP	MR.S.S.PRADHAN	1779/2025
63	D-RSA/53692/2025 RSA/ /	LILI PRADHAN @ SAHU MP	SOURAV SUMAN BHUYAN	1780/2025
64	D-CMP/52524/2025 CMP/2048/2025	MAMATA SAMAL MP	DEEPALI MAHAPATRA	2155/2025
65	D-CMP/53362/2025 CMP/2066/2025	RAMESH CHANDRA GANDHI MP	TUSHAR KUMAR MISHRA	2156/2025
66	D-CMP/53364/2025 CMP/2069/2025	RAMESH CHANDRA GANDHI MP	TUSHAR KUMAR MISHRA	2157/2025
67	D-CMP/53381/2025 CMP/ /	JAGANNATH SAHU MP	BIRAJA PRASAD TRIPATHY	2158/2025
68	D-CMP/19778/2025 CMP/776/2025	SARAT KUMAR MISHRA MP		2159/2025
69	D-CMP/53432/2025 CMP/ /	JAYANTI BALA SAHOO MP	BIBHU PRASAD DAS	2160/2025
70	D-CMP/53292/2025 CMP/ /	KADAMBINI SATAPATHY MP	SUMITRA MOHANTY	2161/2025
71	D-CMP/53624/2025 CMP/ /	HARADHAN NAYAK MP	PRASANNA KUMAR RATH	2162/2025
72	D-CMP/53647/2025 CMP/ /	PUSPALATA MISHRA MP	BHASKAR CHANDRA PANDA	2163/2025
73	D-ABLAPL/33899/2025 ABLAPL/13141/2025	YOGEN CHANDRA NAYAK @ JAGEN NAYAK MP	KJENDRA NARAYAN ROUT	2267/2025
74	D-ABLAPL/22849/2025 ABLAPL/9100/2025	RAGHU @ RAGHUNATH BEHERA MP		2268/2025
75	D-ABLAPL/12538/2025 ABLAPL/5002/2025	PRASANTA BEHERA MP		2269/2025
76	D-ABLAPL/36887/2025 ABLAPL/14043/2025	ROHIT KUMAR GIRI MP	ABHINANDAN PRADHAN	2270/2025
77	D-ABLAPL/10121/2025 ABLAPL/3938/2025	MANAS KUMAR BEHERA MP		2271/2025
78	D-ABLAPL/3046/2023 ABLAPL/3046/2023	PRASANT MAITY MP	RITA SINGH	2272/2025
79	D-ABLAPL/27568/2025 ABLAPL/10723/2025	RANJIT PRADHAN MP		2273/2025
80	D-ABLAPL/24647/2025 ABLAPL/9676/2025	BHAKTIPADA DALAI MP	RUDRA NARAYAN PARIJA	2274/2025
81	D-ABLAPL/15999/2025 ABLAPL/6414/2025	BADAL TAHAL MP		2275/2025
82	D-ABLAPL/32797/2025 ABLAPL/12572/2025	RANJIT PALEI MP		2276/2025
83	D-ABLAPL/31072/2025 ABLAPL/12008/2025	DEBA PRAKASH BEHERA @ PRAKASH BEHERA @ VED PRAKASH BEHERA MP		2277/2025
84	D-ABLAPL/15627/2025 ABLAPL/6240/2025	PRAMOD KUMAR PALAI MP		2278/2025
85	D-ABLAPL/15928/2025 ABLAPL/6345/2025	URMILA PATRO @ URMILA PATRA MP		2279/2025
86	D-ABLAPL/27911/2025 ABLAPL/10837/2025	MOHAN BARIK MP		2280/2025
87	D-ABLAPL/33392/2025 ABLAPL/13135/2025	OMM @ NRUSINGHA ROURTRAY @ NRUSINGH CHARAN ROURTRAY MP		2281/2025
88	D-MACA/53374/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO. LTD., MP	PRASANTA KUMAR MAHALI	2877/2025
89	D-MACA/53374/2025	B.M., ORIENTAL INSURANCE CO. LTD., MP	PRASANTA KUMAR MAHALI	

	MACA/ /	MP		2878/2025
90	D-MACA/53386/2025	LIPSA RANI PATRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2879/2025
91	D-MACA/53391/2025	KEDARNATH PRADHAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2880/2025
92	D-MACA/52608/2025	THE DIVISIONAL MANAGER, THE NATIONAL BUREAU OF STANDARDS, BSR		
	MACA/1340/2025	MP		2881/2025
93	D-MACA/51825/2025	D.M., CUTTACK DIVISION OFFICER-I, CUTTACK	TRAKANI RANJAN MOHANTY	
	MACA/ /	MP		2882/2025
94	D-MACA/51825/2025	D.M., CUTTACK DIVISION OFFICER-I, CUTTACK	TRAKANI RANJAN MOHANTY	
	MACA/ /	MP		2883/2025
95	D-MACA/53486/2025	UNITED INDIA INSURANCE CO. LTD., CUTTACK	SOMNATH ROY	
	MACA/ /	MP		2884/2025
96	D-CRLA/39623/2025	SANTOSH SAMAL	SANTOSH KUMAR MAHANTY	
	CRLA/ /	MP		3519/2025
97	D-CRLA/39623/2025	SANTOSH SAMAL	SANTOSH KUMAR MAHANTY	
	CRLA/ /	MP		3520/2025
98	D-CRLA/38180/2025	PATIWADA SURYA RAO@SURIA RAO@P. SURYAKRUMAR SAHU		
	CRLA/1420/2025	MP		3521/2025
99	D-CRLA/38180/2025	PATIWADA SURYA RAO@SURIA RAO@P. SURYAKRUMAR SAHU		
	CRLA/1420/2025	MP		3522/2025
100	D-CRLA/39626/2025	DILLIP KUMAR SETHI	SANTOSH KUMAR MAHANTY	
	CRLA/ /	MP		3523/2025
101	D-CRLA/39626/2025	DILLIP KUMAR SETHI	SANTOSH KUMAR MAHANTY	
	CRLA/ /	MP		3524/2025
102	D-CRLA/12353/2025	RAHIM HARIJAN	MANAS KUMAR CHAND	
	CRLA/533/2025	MP		3525/2025
103	D-CRLA/39785/2025	BULU JENA @ SARAT	PRABIR KUMAR RAY	
	CRLA/ /	MP		3526/2025
104	D-CRLA/39785/2025	BULU JENA @ SARAT	PRABIR KUMAR RAY	
	CRLA/ /	MP		3527/2025
105	D-CRLA/39785/2025	BULU JENA @ SARAT	PRABIR KUMAR RAY	
	CRLA/ /	MP		3528/2025
106	D-CRLA/19665/2025	PRASANTA KU. GOUDA@ PRASANTA KUMAR GOUDA@SRINAGAR		
	CRLA/760/2025	MP		3529/2025
107	D-CRLA/39840/2025	MANASI SAHOO	HIMANSHU SEKHAR MISHRA	
	CRLA/ /	MP		3530/2025
108	D-CRLA/39840/2025	MANASI SAHOO	HIMANSHU SEKHAR MISHRA	
	CRLA/ /	MP		3531/2025
109	D-CRLA/39840/2025	MANASI SAHOO	HIMANSHU SEKHAR MISHRA	
	CRLA/ /	MP		3532/2025
110	D-CRLMC/39652/2025	DEBASISH MALLIK	AMIT KUMAR SAHU	
	CRLMC/ /	MP		3925/2025
111	D-CRLMC/39670/2025	BABULA PATTANAIK @ KRUSHNA CHANDRAN	PATTANAIK	
	CRLMC/ /	MP		3926/2025
112	D-CRLMC/36990/2025	BASANTA KUMAR NAIK @ BASANTA NAIK		
	CRLMC/5119/2025	MP		3927/2025
113	D-CRLMC/39700/2025	BANAMALI JENA	PRAHALLAD MAHALI	
	CRLMC/ /	MP		3928/2025
114	D-CRLMC/39706/2025	BHAGYARATHI @ BHAGIRATHI CHINNAPPA	PRASANTA KUMAR NANDA	
	CRLMC/ /	MP		3929/2025
115	D-CRLMC/39751/2025	DEBASIS ROUT	LALITENDU BHUYAN	
	CRLMC/ /	MP		3930/2025
116	D-CRLMC/39750/2025	DEEPAK BEHERA	BIPIN KUMAR NAYAK	
	CRLMC/ /	MP		3931/2025
117	D-CRLMC/38411/2025	BIKA@BIKRAM KUMAR NAYAK	PRADEEP KUMAR KUNDU	
	CRLMC/5467/2025	MP		3932/2025
118	D-CRLMC/32769/2025	NABA KISHORE MISHRA	ADYASIDHI MISHRA	
	CRLMC/4466/2025	MP		3933/2025
119	D-CRLMC/9879/2024	SHREETAM NANDA	SOVAN MISHRA	
	CRLMC/1204/2024	MP		3934/2025
120	D-CRLMC/37146/2025	ANUBHAV MISHRA	RAKESH KUMAR NAYAK	
	CRLMC/5286/2025	MP		3935/2025

121	D-CRLMC/39790/2025 CRLMC/ /	BIJAY KUMAR PRADHAN MP	BIDYADHAR MANSING	3936/2025
122	D-CRLMC/39792/2025 CRLMC/ /	FARAZ KHAN MP	BIJAYA KUMAR RAGADA	3937/2025
123	D-CRLMC/39801/2025 CRLMC/ /	RAJAT KUMAR PRUSTY MP	RASHMI RANJAN MISHRA	3938/2025
124	D-CRLMC/37784/2025 CRLMC/ /	SHIVAM RAY MP	AMRITA MISHRA	3939/2025
125	D-CRLMC/39824/2025 CRLMC/ /	SHABANA PERWIN MP	SAMIR KUMAR MISHRA(SR. ADV.)	3940/2025
126	D-CRLMC/35774/2025 CRLMC/5104/2025	JITENDRA BEHERA @ MUNA BEHERA @ MANIA MP		3941/2025
127	D-CRLMC/38581/2025 CRLMC/ /	KALANDI CHARAN MANIA @ KALIA MANIA MP	ROHIT RANJAN RAY	3942/2025
128	D-CRLMC/39842/2025 CRLMC/ /	SHABANA PERWIN MP	SAMIR KUMAR MISHRA (SR. ADV.)	3943/2025
129	D-CRLMC/39846/2025 CRLMC/ /	GANGADHAR MANIA @ GANGA MANIA MP	ROHIT RANJAN RAY	3944/2025
130	D-WA/53155/2025 WA/ /	KANDOI AUTOMOBILES P LTD., CUTTACK MP	SASWAT KUMAR ACHARYA	4924/2025
131	D-WA/53358/2025 WA/ /	TAHASILDAR, BHUBANESWAR MP	AJODHYA RANJAN DASH,A.G.A	4925/2025
132	D-WA/53358/2025 WA/ /	TAHASILDAR, BHUBANESWAR MP	AJODHYA RANJAN DASH,A.G.A	4926/2025
133	D-WA/53360/2025 WA/ /	TAHASILDAR, BHUBANESWAR MP	AJODHYA RANJAN DASH,A.G.A	4927/2025
134	D-WA/53360/2025 WA/ /	TAHASILDAR, BHUBANESWAR MP	AJODHYA RANJAN DASH,A.G.A	4928/2025
135	D-WA/53366/2025 WA/1962/2025	MAHESWAR JENA MP	PRATIK NAYAK	4929/2025
136	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4930/2025
137	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4931/2025
138	D-WA/49230/2025 WA/ /	ODISHA STAFF SELECTION COMMISSION, MP	SANJIB SWAIN	4932/2025
139	D-WA/53392/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	4933/2025
140	D-WA/53392/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	4934/2025
141	D-WA/53394/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	4935/2025
142	D-WA/53394/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	4936/2025
143	D-WA/53396/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	4937/2025
144	D-WA/53396/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	4938/2025
145	D-WA/53412/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4939/2025
146	D-WA/53412/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4940/2025
147	D-WA/53438/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	4941/2025
148	D-WA/53438/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	4942/2025
149	D-WA/47475/2025 WA/ /	ODISHA CONSTRUCTION CORP. LTD.,KHURDA MP	SUSANTA KUMAR NATH	4943/2025
150	D-WA/53439/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	4944/2025
151	D-WA/53439/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	4945/2025
152	D-WA/53440/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	

	WA/ /	MP		4946/2025
153	D-WA/53440/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		4947/2025
154	D-WA/53442/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		4948/2025
155	D-WA/53442/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		4949/2025
156	D-WA/53444/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4950/2025
157	D-WA/53444/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4951/2025
158	D-WA/53556/2025	MAA CHANDI WOMEN SELF HELP GROUPSUKANTA KUMAR DALAI		4952/2025
	WA/ /	MP		4953/2025
159	D-WA/53556/2025	MAA CHANDI WOMEN SELF HELP GROUPSUKANTA KUMAR DALAI		
	WA/ /	MP		4953/2025
160	D-WP(C)/53352/2025	LANU WANBOY AIMOL	BISWABIHARI MOHANTY	
	WP(C)/36827/2025	MP		22972/2025
161	D-WP(C)/53354/2025	LALITA BEHERA	BISWAJIT MOHAPATRA	
	WP(C)/ /	MP		22973/2025
162	D-WP(C)/53357/2025	MD. ASLAM KHAN	LALIT KUMAR MAHARANA	
	WP(C)/36745/2025	MP		22974/2025
163	D-WP(C)/53361/2025	MAA DURGA WOMEN SELF HELP GROUP,MONDARANKURAPM	MOHAPATRO	
	WP(C)/36824/2025	MP		22975/2025
164	D-WP(C)/53363/2025	GUDI THAKURANI WOMEN SELF HELP GROUP,MOHENDRAKURAPM	MOHAPATRO	
	WP(C)/36828/2025	MP		22976/2025
165	D-WP(C)/53365/2025	MAA DURGA WOMEN SELF HELP GROUP,MOHENDRAKURAPM	MOHAPATRO	
	WP(C)/36803/2025	MP		22977/2025
166	D-WP(C)/53375/2025	PUSPANJALI BAGARTY	RABI NARAYAN MISHRA	
	WP(C)/ /	MP		22978/2025
167	D-WP(C)/53376/2025	K.JAYA KRISHNA	PRATAP CHANDRA MISHRA	
	WP(C)/ /	MP		22979/2025
168	D-WP(C)/53377/2025	GIRISH KUMAR BEHERA	RABI NARAYAN MISHRA	
	WP(C)/ /	MP		22980/2025
169	D-WP(C)/53379/2025	ADITYA PANDA	RABI NARAYAN MISHRA	
	WP(C)/ /	MP		22981/2025
170	D-WP(C)/53382/2025	IIFL FINANCE LIMITED, BHUBANESWAR	SIDHANT DAS	
	WP(C)/ /	MP		22982/2025
171	D-WP(C)/48966/2025	SUBHANKARI DAS	TANMAY MISHRA	
	WP(C)/34325/2025	MP		22983/2025
172	D-WP(C)/53383/2025	INDUBHUSAN PADHAN	RABI NARAYAN MISHRA	
	WP(C)/ /	MP		22984/2025
173	D-WP(C)/49602/2025	RAMESH CHANDRA MISHRA	SIBA PRASAD SWAIN	
	WP(C)/35144/2025	MP		22985/2025
174	D-WP(C)/53384/2025	JUJHARU SENAPATI	JAGAMOHAN PATTANAİK	
	WP(C)/ /	MP		22986/2025
175	D-WP(C)/53400/2025	SAMIR KUMAR SAHOO	KRISHNA CHANDRA SAHU	
	WP(C)/36805/2025	MP		22987/2025
176	D-WP(C)/53406/2025	MOHAMAD @ MOHAMMED LATIF	SAROJ KUMAR DASH	
	WP(C)/ /	MP		22988/2025
177	D-WP(C)/53385/2025	DIBYAJYOTI DAS	ANJAN KUMAR BISWAL	
	WP(C)/36790/2025	MP		22989/2025
178	D-WP(C)/53411/2025	ANIL KUMAR PAN	SIDHARTHA DAS	
	WP(C)/ /	MP		22990/2025
179	D-WP(C)/49565/2025	ANAND KUMAR SORENG	SUBHENDU KAR	
	WP(C)/34666/2025	MP		22991/2025
180	D-WP(C)/53415/2025	JYOTSNA BAGH	SUDHASHREE PASAYAT	
	WP(C)/36770/2025	MP		22992/2025
181	D-WP(C)/50176/2024	BIKASH CHANDRA SAHOO	ISHWAR MOHANTY	
	WP(C)/30428/2024	MP		22993/2025
182	D-WP(C)/53417/2025	LALIT KUMAR MAHAPATRA	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		22994/2025
183	D-WP(C)/53422/2025	ASHOK DASH	CHITTA RANJAN PATTNAİK	
	WP(C)/ /	MP		22995/2025

184	D-WP(C)/53423/2025 WP(C)/36806/2025	CHITALEKHA MOHANTY MP	SPANDAN SRICHANDAN	22996/2025
185	D-WP(C)/47487/2025 WP(C)/34265/2025	LAKHINDRA KUMAR SINGH MP	BIPLABA P.B. BAHALI	22997/2025
186	D-WP(C)/53426/2025 WP(C)/ /	BIJAY KUMAR BEHERA MP	HARMOHAN DHAL	22998/2025
187	D-WP(C)/53428/2025 WP(C)/ /	NIROJA NAYAK MP	MANOJ KUMAR MOHANTY	22999/2025
188	D-WP(C)/53433/2025 WP(C)/ /	BINODINI MOHANTY MP	BIBHU PRASAD DAS	23000/2025
189	D-WP(C)/53434/2025 WP(C)/ /	M/S. KALINGA ELECTRICALS, KHURDA MP	DEBENDRA NARAYAN PATTANAIK	23001/2025
190	D-WP(C)/53435/2025 WP(C)/36768/2025	NALINI PRAVA DEVI @ NALINI PRAVA KARAMPATTNAIK MP	ARANT PATTNAIK	23002/2025
191	D-WP(C)/14448/2015 WP(C)/14448/2015	SUJATA BHOI MP	M/S.DR.TAHALI CH.MOHANTY	23003/2025
192	D-WP(C)/13677/2016 WP(C)/13677/2016	SAKUNTALA AGRAWAL MP	M/S.AJODHYA RANJAN DASH	23004/2025
193	D-WP(C)/13677/2016 WP(C)/13677/2016	SAKUNTALA AGRAWAL MP	M/S.AJODHYA RANJAN DASH	23005/2025
194	D-WP(C)/53446/2025 WP(C)/36837/2025	DEBASIS BHATTAMISHRA MP	KRISHNA CHANDRA SAHU	23006/2025
195	D-WP(C)/829/2025 WP(C)/1195/2025	DEBARANJAN MOHANTY MP	SAMAPIKA MISHRA	23007/2025
196	D-WP(C)/53424/2025 WP(C)/ /	MANAS MALIK MP	SIDDHANT SARANGI	23009/2025
197	D-WP(C)/53448/2025 WP(C)/ /	M/S NKB AND ASSOCIATES, BBSR MP	RAMESH CHANDRA JENA	23010/2025
198	D-WP(C)/53449/2025 WP(C)/ /	M/S.SUDHA BOREWELL, JHARSHUGUDA MP	RAMESH CHANDRA JENA	23011/2025
199	D-WP(C)/53452/2025 WP(C)/ /	SANJUKTA NANDA MP	SAPAN KUMAR PAL	23012/2025
200	D-WP(C)/53451/2025 WP(C)/ /	JITENDRA KUMAR GOCHHI MP	SAGARIKA SAHOO	23013/2025
201	D-WP(C)/53453/2025 WP(C)/ /	SIBALAXMI SAHU MP	SAIBRATA RATH	23014/2025
202	D-WP(C)/47486/2025 WP(C)/33888/2025	HIMANSU SARANGI MP	AMITABH MISHRA	23015/2025
203	D-WP(C)/36400/2025 WP(C)/25005/2025	M/S.OMM SHREE TRANSPORT, KENDRAPARA MP		23016/2025
204	D-WP(C)/53461/2025 WP(C)/ /	M/S KAYPEE ENTERPRISES, KEONJHAR MP	SHISHIR ROUTH	23017/2025
205	D-WP(C)/53465/2025 WP(C)/ /	PRAMODINI JHANKAR MP	PRANOY MOHANTY	23018/2025
206	D-WP(C)/53466/2025 WP(C)/ /	PRADEEP KUMAR MOHANTY MP	DILLIP KUMAR MOHANTY	23019/2025
207	D-WP(C)/53470/2025 WP(C)/ /	JYOTIMADHABA GADANAYAK MP	NIRAJ KUMAR SETHI	23020/2025
208	D-WP(C)/53478/2025 WP(C)/ /	SHYAMOLI PARIBAHAN PRIVATE LIMITED, MP	M.KOLKATA KRISHNA RAO	23021/2025
209	D-WP(C)/53480/2025 WP(C)/ /	JYOTSNARANI NAYAK MP	SANGRAM JENA	23022/2025
210	D-WP(C)/51004/2025 WP(C)/35666/2025	LOKANATH SAMAL MP	NIRANJAN PANDA	23023/2025
211	D-WP(C)/53482/2025 WP(C)/ /	ANSUMAN RATH MP	SONITA BISWAL	23024/2025
212	D-WP(C)/49972/2025 WP(C)/34641/2025	BHAGYARATHI PRUSTY MP	SUBHANKAR ROUTH	23025/2025
213	D-WP(C)/50626/2025 WP(C)/35241/2025	SUPRAVA PRADHAN MP	AKSHAYA KUMAR NAYAK	23026/2025
214	D-WP(C)/53487/2025 WP(C)/ /	BHARAT ENTERPRISES, BHADRAK MP	PRASANTA KUMAR SATAPATHY	23027/2025
215	D-WP(C)/52600/2024	TRUPTI MOHANTY		

	WP(C)/32017/2024	MP		23028/2025
216	D-WP(C)/53497/2025	M/S. JOGENDRA SETHI, ANGUL	ITISHREE TRIPATHY	
	WP(C)/36844/2025	MP		23029/2025
217	D-WP(C)/53477/2025	SURENDRANATH TRIPATHY	PRATAP KUMAR MOHANTY	
	WP(C)/ /	MP		23030/2025
218	D-WP(C)/53503/2025	MOUSUMI MAITI	MD. GOLAM MADANI	
	WP(C)/ /	MP		23031/2025
219	D-WP(C)/53509/2025	RANKANIDHI BLIND, DEAF AND DUMB VIDYALAKSHMI KUPURIA		
	WP(C)/ /	MP		23032/2025
220	D-WP(C)/53518/2025	SIDDHESWAR COLLEGE OF PHARMACEUTICALS, SIBHANSUBHANSOB, TRASORE		
	WP(C)/ /	MP		23033/2025
221	D-WP(C)/53543/2025	PRASANTA KUMAR JENA	ASIT KUMAR JENA	
	WP(C)/ /	MP		23034/2025
222	D-WP(C)/53548/2025	PRAMOD KUMAR SAHOO	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		23035/2025
223	D-WP(C)/53493/2025	AREIN SERVICE COOPERATIVE SOCIETY	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		23036/2025
224	D-WP(C)/53575/2025	GITANJALI PRADHAN	MANOJ KUMAR MOHANTY (2)	
	WP(C)/ /	MP		23037/2025
225	D-WP(C)/53588/2025	DINABANDHU SAHU	DEBASHISH KUMAR PANDA	
	WP(C)/ /	MP		23038/2025
226	D-WP(C)/53589/2025	SANGRAM KISHORI DAS	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		23039/2025
227	D-WP(C)/53591/2025	RABINARAYAN JENA	AMITAV TRIPATHY	
	WP(C)/ /	MP		23040/2025
228	D-WP(C)/53594/2025	SIBA SHANKAR AGARWAL	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		23041/2025
229	D-WP(C)/53597/2025	GOURANGA SETHI	JYOTSNA RANI TRIPATHY	
	WP(C)/ /	MP		23042/2025
230	D-WP(C)/53525/2025	ARJUN SAHU	M.R.DASMOHAPATRA	
	WP(C)/ /	MP		23043/2025
231	D-WP(C)/53525/2025	ARJUN SAHU	M.R.DASMOHAPATRA	
	WP(C)/ /	MP		23044/2025
232	D-WP(C)/53600/2025	RAMESH BARADA	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		23045/2025
233	D-WP(C)/11750/2025	GANANATH SAHU		
	WP(C)/8567/2025	MP		23046/2025
234	D-WP(C)/47877/2025	NARAYAN NANDA	BIBEKANANDA BHUYAN	
	WP(C)/33410/2025	MP		23047/2025
235	D-WP(C)/53607/2025	SUNIL KUMAR PATRO	SATYJIT MAHAPATRA	
	WP(C)/ /	MP		23048/2025
236	D-WP(C)/53616/2025	RAM CHANDRA JENA	LINGARAJ SARANGI	
	WP(C)/ /	MP		23049/2025
237	D-WP(C)/53619/2025	ANIL KUMAR AGARWAL	SURYA PRATAP DEO	
	WP(C)/ /	MP		23050/2025
238	D-WP(C)/53626/2025	SNEHALATA NAYAK	SAMEER KUMAR DAS	
	WP(C)/ /	MP		23051/2025
239	D-WP(C)/53625/2025	BISHNUPRIYA PAIKARAY	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		23052/2025
240	D-WP(C)/53628/2025	BIJAYA KRUSHNA TRIPATHY	BAIDHAR SAHOO	
	WP(C)/ /	MP		23053/2025
241	D-WP(C)/47/2015	DAMODAR RANA	M/S.N.K.SAHU	
	WP(C)/47/2015	MP		23054/2025
242	D-WP(C)/47/2015	DAMODAR RANA	M/S.N.K.SAHU	
	WP(C)/47/2015	MP		23055/2025
243	D-WP(C)/47/2015	DAMODAR RANA	M/S.N.K.SAHU	
	WP(C)/47/2015	MP		23056/2025
244	D-WP(C)/53637/2025	SANATANA BEHERA	ATMAJIT MANMITH DAS	
	WP(C)/ /	MP		23057/2025
245	D-WP(C)/47/2015	DAMODAR RANA	M/S.N.K.SAHU	
	WP(C)/47/2015	MP		23058/2025
246	D-WP(C)/31808/2024	AJAYA KUMAR GADANAYAK	SIBANARAYAN BISWAL	
	WP(C)/17959/2024	MP		23059/2025

247	D-WP(C)/53643/2025 WP(C)/ /	BHAGABANTIN DEI @ BHAGABAMTI RAN MP	SUSHANTA KUMAR JOSHI	23060/2025
248	D-WP(C)/25115/2024 WP(C)/14311/2024	SHISHIRA PADHAN MP	KABIR KUMAR JENA	23061/2025
249	D-WP(C)/53650/2025 WP(C)/ /	JAYARAM PRADHAN MP	TRILOCHAN PANIGRAHI	23062/2025
250	D-WP(C)/53651/2025 WP(C)/ /	SAROJA KUMAR MAHAPATRA MP	DEBASMITA DEBADARSINI	23063/2025
251	D-WP(C)/53659/2025 WP(C)/ /	M/S.UTKAL GEO-TECH CONSULTANTS, BBSR MP	SHIRAJ MOHANTY	23064/2025
252	D-WP(C)/53660/2025 WP(C)/ /	JAYRAM BASKEY MP	DEBASMITA DEBADARSINI	23065/2025
253	D-WP(C)/50677/2025 WP(C)/ /	SHYAMA AGRAWALLA MP	SOURAV SUMAN BHUYAN	23066/2025
254	D-WP(C)/53667/2025 WP(C)/ /	SABITA KALLO MP	DEBASMITA DEBADARSINI	23067/2025
255	D-WP(C)/53673/2025 WP(C)/ /	DIBYA KUMAR BAGHSINGH MP	DEBASMITA DEBADARSINI	23068/2025
256	D-WP(C)/53683/2025 WP(C)/ /	ALOK BALIYARSINGH MP	HRUDANANDA MOHAPATRA	23069/2025
257	D-WP(C)/53690/2025 WP(C)/ /	AMBHUJA BANDHU PARIDA MP		23070/2025
258	D-WP(C)/53693/2025 WP(C)/ /	SHUVAM CONSTRUCTION PVT.LTD.,BBSR MP	SATYA SMRUTI MOHANTY	23071/2025
259	D-WP(C)/53694/2025 WP(C)/ /	GOBINDA CHANDRA NAYAK MP	SAMIR KUMAR MISHRA	23072/2025
260	D-WP(C)/53697/2025 WP(C)/ /	UNION OF INDIA, NEW DELHI MP	BIBHUTI BHUSAN MISHRA	23073/2025
261	D-WP(C)/53699/2025 WP(C)/ /	SUBHASISH BHATTA MP	LALIT MOHAN MANGRAJ	23074/2025
262	D-WP(C)/53701/2025 WP(C)/ /	RAMAKANTA NAYAK MP	SRIKHETRA MISHRA	23075/2025
263	D-WP(C)/53702/2025 WP(C)/ /	DHIRENDRA NAYAK MP	JAGAJIBAN PRADHAN	23076/2025
264	D-WP(C)/53705/2025 WP(C)/ /	MO MATI BHAPUR, NAYAGARH MP	SAIBRATA RATH	23077/2025